

GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 28172001

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SECTION OFFICER (Judl.)

*AO 28172001*

## FORM NO. 4

( See Rule 42 )

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :::: GUWAHATI.ORDER SHEETOriginal APPLICATION NO. 282 OF 2001APPLICANT (s) Abhikason Das & othersRESPONDENT (s) U.C.I. GovtADVOCATE FOR APPLICANT(s) Mr. M. Chanda, Mrs. N. D. Goswami, Mr. G. N. ChakrabortyADVOCATE FOR RESPONDENT(s) Case

Notes of the Registry	dated	Order of the Tribunal
<p>This application is in form but not in time. Consideration Petition no. L. 401 filed vide M.P. No. .... C.F. for Rs. 50/- deposited vide IPO/B/ No. 66791/658. Dated..... 23.7.2001 By. Registrar.</p> <p>NS 26/7/2001</p>	27.7.01	<p>Heard counsel for the parties. The application is admitted. Call for the records. Issue notice to show cause as to why the interim order as prayed for suspending the order dated 12-7-2001 shall not be granted. Returnable by 2 weeks. In the meantime the status quo shall be maintained till the returnable day.</p> <p>List on 20-8-2001 for further order.</p> <p><u>I.C. (Shah</u> <u>.....</u> Member Vice-Chairman</p>
<p>Rs. 15/- as the deposit for R. 6-8.</p>	20.8.01	<p>NS 26/7/2001</p> <p><u>I.C. (Shah</u> <u>.....</u> Member Vice-Chairman</p>
<p>Notice received and sent to S/o/s for communicating the Respondent No 4 to 8 by Regd A/D vide D/No 2904 in 29/7/2001. 3/8/01 J/18/01.</p> <p>No. written statement has been filed.</p> <p>NS 21/8/2001</p>	19.9.01	<p><u>I.C. (Shah</u> <u>.....</u> Member Vice-Chairman</p>

20.9.01 List on 19/10/01 to enable the parties  
respondents to file written statement.  
Interim order dated 27.7.01 shall continue.

Vice-Chairman

mb

16.10.2001 19.10.01 Written statement has been filed.

WFS submitted  
to the respondents.

Two weeks time is allowed to the applicant  
to file rejoinder.

List on 29.11.2001 for order.

ICU Shan  
Member

NB: Rejoinder has been  
filed.

bb

29.11.01

Written statement has been filed.

The applicant may file rejoinder, if any,  
within 2 weeks from today.

List on 14.12.01 for order.

ICU Shan  
Member

Vice-Chairman

14.12.01

Written statement has been filed. The  
applicant are yet to file rejoinder though  
time ~~allow~~ was granted. The case may now  
be listed for hearing.

List on 15.1.02 for hearing. Mean-  
while, the applicant may file rejoinder,  
if any, before the date of hearing.

ICU Shan  
Member

mb

15.1.02

On the prayer of Mr. M. Chanda

learned counsel for the applicant case  
is adjourned to 11.2.02 for hearing.

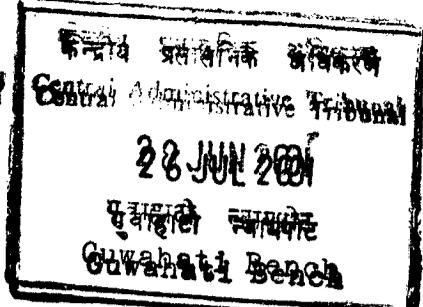
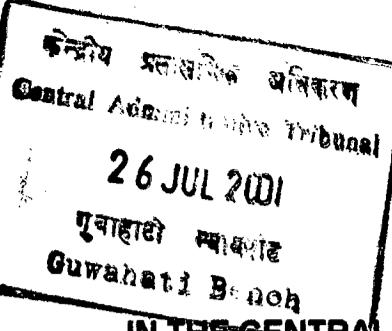
ICU Shan  
Member

Vice-Chairman

lm

NB: Rejoinder has  
been filed.

8.2.02



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

( An Application under Section 19 of the Administrative Tribunal Act, 1985)

Title of the Case : O.A. No 282 2001

Sri Abhiram Das & Ors. : Applicants

-Versus-

Union of India & Ors. : Respondents

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Date : 25.7.2000

Filed by

Advocate

Abhiram Das

Filed by the applicant  
Sri Abhiram Das & Ors.  
Guwahati Bench  
25/7/01

**THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

O.A. No. 282/2001

**BETWEEN**

1. Sri Abhiram Das

Son of Sri Ram Chandra Das

Senior Field Assistant (Homeo)

Office of the Area Organizer,

S.S.B./MVF, Ukhrul, Manipur

Dist. UKhrul.

District-Sonitpur (Assam).

2. Sri Ravindra Joshi

Son of Sri Harish Chandra Joshi

Senior Field Assistant (Homeo)

Office of the Area Organiser, Palin,

S.S.B., P.O. Palin,

Lower Subansiri,

Arunachal Pradesh

PIN 791120

3. Sri Samiran Biswas

Son of Late Manmath Nath Biswash

Senior Field Assistant (Homeo),

Office of the Sub Area Organizer, MIAO

SSB, P.O. MIAO

District Chamlang,

Arunachal Pradesh.

Abhiram Das

4. Sri Hemanth Kumar  
Son of Late Dr. Padam Sharma  
Senior Field Assistant,  
Office of the Sub Area Organizer,  
SSB, Passighat, P.O. Passighat  
Arunachal Pradesh.

5. Sri Bhabendra Nath Bharali  
Son of Late Gajendra Mal Bharali  
Senior Field Assistant (Homeo)  
O/o the Area Organiser, North Kamrup,  
Howly, District-Barpeta,  
Assam.

6. Sri Pabitra Kumar Sarkar  
Son of Late Paresh Chandra Sarkar  
Senior Field Assistant (Homeo),  
O/o the Sub Area Organiser  
SSB, Kokrajhar,  
District-Kokrajhar, Assam.

.....Applicants

-AND-

1. Union of India  
Through the Secretary to the  
Government of India,  
Ministry of Home Affairs  
New Delhi.

2. Director General of Security  
Office of the Director,  
S.S.B., East Block-V,  
R.K.Puram, New Delhi-110066.

3. Sub Area Organiser,  
S.S.B., Palin, P.O. Palin,  
District Lower Subansiri  
Arunachal Pradesh.

Abiram Das

4. Sub Area Organizer, MIAO

SSB, MIAO, P.O. MIAO

District-Changlang

Arunachal Pradesh.

5. Sub Area Organiser,

SSB, Passighat,

P.O. Passighat,

Arunachal Pradesh

6. Sub Area Organiser  
SSB, Kokrajhar Dist. Kokrajhar (Assam)

7. Area Organiser  
SSB/VVF, Ukhon (Manipur)

8. Area Organiser  
North Kamrup  
SSB, Howly Dist. Barpeta

.....Respondents

#### DETAILS OF THE APPLICATION

1. Particulars of orders against which this application is made.

This application is made against the impugned order issued under Memorandum bearing No. 4/SSH/A1-4/2001(2)-1982-2032 dated 5.7.01 issued by the Inspector General (Pers), Govt. of India, Ministry of Home Affairs, New Delhi whereby an arbitrary decision has been taken by the office of the Director General Security, Govt. of India, Ministry of Home Affairs, New Delhi declaring the applicants surplus contrary to the policy issued by the Govt. of India of 10% cut in different cadres of the Directorate General of Security and also against the arbitrary decision of surrendering the entire cadre of Senior Field Assistant (Homeo) following the order of the Cabinet Secretariat vide impugned letter no. A-11011/17/97-00-I-448 dated 20.5.1999 and also against the adjustment of pay earned by the applicants in the cadre of Senior Field Assistant (Homeo) with the future increments after reversion to the parent cadre of

Abhijit Das

Constable and also praying for a specific direction upon the respondents to accommodate and adjust the applicants against the existing available vacancies in the cadre of Senior Field Assistant (Madics), Head Constables (General Duty), Head Constables (Madics), and to the cadre of Senior Field Assistant (General) as the applicants possessing the requisite qualifications for appointment on transfer basis to the aforesaid cadres and for a further direction to allow the applicants to continue in their present cadre as per earlier decision of the respondents till the process adjustment and accommodation to the post of equivalent rank and status are over and also for a declaration that the pay and allowances earned during their service period in the cadre of Senior Field Assistant (Homeo) should be protected and their pay should not be adjusted with the future increments in the event of their reversion in the cadre of Constable.

2. Jurisdiction of the Tribunal

The applicants declare that the subject matter of his application is well within the jurisdiction of this Hon'ble Tribunal as the applicants are civilian Central Government employees working under the Directorate General of Security, SSB, New Delhi.

3. Limitation

The applicants further declare that this application is filed within the limitation as prescribed under section 21 of the Administrative Tribunals Act, 1985.

4. Facts of the Case

- 4.1 That the applicants are citizen of India and as such they are entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.
- 4.2 That your applicants beg to state that the grievances and reliefs sought for in this application are common and working under the same Department, as such the applicants pray for grant of permission to move the Hon'ble Tribunal under section

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4(5)(a) of the Central Administrative Tribunal (Procedure) Rules, 1987 this application jointly in a single Application.

4.3 That all the applicants were initially appointed on regular basis after being qualified in the selection test in the cadre of Constable under the Respondents – SSB, Government of India, Ministry of Home Affairs in different dates during the years 1994-1996. All the applicants have passed the Matriculation Examination at the time of their initial recruitment. The applicants while working in the cadre of Constables in pursuance of departmental advertisement they have volunteered for appointment on selection in the cadre of Senior Field Assistant (Homeo) and accordingly all the applicants were declared selected for appointment to the cadre of Senior Field Assistant (Homeo). on successful completion of training course in Homeo. It would be relevant to mention here that the cadre of constable are in the operational side under the Directorate of Security General, SSB but the post of Senior Field Assistant (Homeo) belong to the civilian wing under the same Directorate of Security General. SSB, Government of India.

It is further submitted that all the applicants who were initially appointed as Constable in between the year 1976, and 1991 respectively and all the applicants were appointed in the cadre of Senior Field Assistant (Homeo) during the year 1994/1995/1996 and 1998 on transfer basis from the cadre of Constable. After their selection to the cadre of Senior Field Assistant (Homeo), the applicants although appointed on transfer basis and had been placed on probation for a period of two years from the respective date of appointment in the cadre of Senior Field Assistant (Homeo). It would be evident from the Annexure-1 (series) how the applicants were appointed to the cadre of Senior Field Assistant (Homeo) from the cadre of Constable. More particularly it would be evident that the past services rendered in the cadre of constable would also be counted towards service as Senior Field Assistant (Homeo)

*Abhimanyu*

for the purpose of Pension, leave etc. It would further be evident from the Annexure-Series that all the applicants have satisfactorily completed their two years probation period in the cadre of Senior Field Assistant (Homeo).

A few copies of appointment order, selection list and successful completion of probation period are annexed as Annexure-1 (series).

4.4 That your applicants while working in the cadre of Senior Field Assistant (Homeo) (for short SFA(H)), the Government of India decided to reduce at least 10% of posts from the existing cadre strength in all the Central Government departments. In pursuance of the aforesaid policy of 10% cut in the existing strength the directorate General of Security issued a Memorandum vide letter bearing No. 38/SSB/A-4/98(I)-880 dated 4.3.1999 wherein it is stated that in response to Ministry of Finance (Department of Expenditure) U.O. No. 7(7)E.Cood/92 dated 4.3.1997 sent under Cabinet Secretariat E.O. No. A-11011/17/97-D.O.I-676 dated 30.12.1997 a proposal was sent to Cabinet in May 1998 seeking exemption from the purview of 10% cut in staff strength of SSB Organisation on the grounds that all posts sanctioned in SSB are operational in nature and surrendering of any post would deprive the units concerned of the services of such functionaries. The Cabinet Secretariat did not agree to such proposal and insisted upon to identify 10% of post of sanctioned strength for surrender. It is further stated that to comply with the Government order to identify the posts which could be surrendered under 10% cut a review was undertaken at SSB, Directorate keeping in view of the operational efficiency of the organisation and taking all aspects into consideration a proposal was sent to Cabinet Secretariat recommending 590 posts in various ranks for surrendered as shown in the enclosed Annexure A. It was also stated in the said impugned Memorandum dated 4.3.1999 that since 590 posts have been shown in the Annexure have already been recommended for surrender, all units are requested not to fill up the existing vacant

Abhiram 9/12

post and also those posts which are likely to fall vacant due to retirement, resignation, death etc. in near future. The relevant portion of the Memorandum dated 4.3.1999 is quoted below for kind perusal of the Hon'ble Tribunal.

**"Sub : 10% cut in the staff strength of SSB.**

In response to Ministry of Finance (Department of Expenditure) U.O. No. 7(7) E.coord/92 dated 4.3.1997 sent under Cabinet Secretariat U.O. No. A-11011/17/97-DO.I-676 dated 30.12.1997, a proposal was sent to Cabinet Secretariat in May, 1998., asking exemption from the purview of 10% cut in staff strength of SSB Organisation on the grounds that all posts sanctioned in SSB are operational in nature and surrender of any post would deprive the units concerned of the services of such efficiency of the organisation, but Cabinet Secretariat did not agree to our proposal and insisted upon to identify 10 % posts of sanctioned strength for surrender. Comply with the Govt. orders to identify posts, which could be surrendered under 10% cut, a review has been undertaken at SSB Directorate keeping in view the operational efficiency of the organisation. Taking all aspects into consideration, a proposal was sent to Cabinet Secretariat recommending 590 posts in various ranks for surrender as shown in the enclosed Annexure 'A'.

2. Since 590 posts as shown in the Annexure have already been recommended for surrender, all units are requested not to fill up the existing vacant posts and also those filled posts, which are likely to fall vacant due to retirement, resignation, death etc. in the near future."

It would further be evident from the Annexure enclosed to the Memorandum dated 4.3.1999 wherein total sanctioned strength including gazetted and non gazetted posts stands to 5,900 and therefore it was proposed to surrender 590 posts as per the

*Abhiram Rao*

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direction of the Government of India. It would further be evident in the said enclosure more particularly in the serial No. 35 where the staff strength of SFA (H) was shown. It appears that altogether there were 89 posts of SFA (H) and out of the said 89 posts 81 posts were already filled up at the relevant point of time and 8 posts were remained vacant. But surprisingly all the 89 posts of SFA (H) have been surrendered under the policy of 10% cut issued by the Government of India. This decision of the Director General of Security is quite contrary to the policy of 10% cut imposed by the Government of India. It is pertinent to mention here that Government of India never suggested for surrendering any particular cadre as a whole but the policy introduced for reduction of staff strength to the extent of 10% from the existing cadres of the total staff strength. Thereby it is implied that from each cadre there should be a reduction of 10% posts as per the policy laid down by the Government of India, as stated above but in the instant case of the applicants the Director General of Security introduced an arbitrary policy decision affecting the service career of the entire cadre of SFA (H) where presently 89 incumbents are working in the said cadre of SFA (H) as such the decision of surrendering 89 posts is contrary to the policy decision of the Government of India and the said action of the respondents is unfair labour practice. By no stretch of imagination, it can be said that Government laid down the policy to surrender entire SFA (H) cadre. Therefore the said Memorandum dated 4.3.1999 is liable to be set aside and quashed and as such the same is contrary to the policy of the Government of India for reduction of staff strength to the extent of 10%. It is pertinent to mention here that in spite of their best effort the applicant could not collect the policy decision Circular of 10% cut and as such Hon'ble Tribunal be pleased to direct the respondents to produce the said circular for reduction of staff strength to the extent of 10 % before the Hon'ble Tribunal for kind perusal.

A copy of the Memorandum dated 4.3.1999 is annexed as Annexure-2.

Abhiram Rao

4.5 That your applicants beg to state that the Directorate General of Security, office of the SSB also issued Memorandum bearing letter No. 4/SSB/A-4/99 (I) – 3390-3435 dated 22.7.1999 wherein it is stated that all posts of SFA (H), AFO (H), and DFO (H) have been surrendered under the 10% cut policy of the Government of India.

4.6 That it is stated that Directorate General of Security, office of the Director SSB, New Delhi also issued another Memorandum vide letter No. 4/SSB/A-4/99 (ii) – 6113-61 dated 29.11.99 wherein it is stated that since the complete para homeopathy in the organisation of SSB have been surrendered under 10% cut policy imposed by the Central Government therefore there is no future avenues for promotion for SFA (H) to the higher rank in the SSB organisation. It is also stated that on seeing darkness of future prospect of the incumbents of the cadre of SFA (H) the competent authority has decided to allow willing persons to repatriate their parent group Centre.

In the said Memorandum dated 22.7.1999 it is stated that all posts of SFA Homeo AFO Homoeo and DFO Homoeo have been surrendered under the 10% cut imposed by the Central Government, it is further stated that in order to adjust incumbents working on those posts and or who are interested to revert to their parent Group Centres, a list of Group Centre personnel selected for appointment on transfer basis as SFA (H) is enclosed with the direction to :-

- a) forward vacancy of Constable (GD)
- b) List of personnel recruited with them/junior to them got promotion to higher rank with date.
- c) Their position (individual wise) in the GC but for their selection/appointment to the post of SFA (H).
- d) Whether these personnel can be adjusted in GC on their reversion to parent cadre.

It is further stated in the Memorandum dated 22.7.1999 in paragraph 2

*Abhiram GNS*

V.M

that the incumbent who are serving in the cadre of SFA (H), who will give in writing their willingness without claim of seniority over those constables (GD) of the Group Centre who were junior to them in the inter se seniority of constables but promoted as Head constables (GD) may be consider for reversion as constables, if vacancies in the Group Centre are available. It is further directed that this exercise may be considered only after the above information is available and the pros and cons of the proposal is examined in greater details. The relevant portion of the Memorandum dated 22.7.1999 is quoted below :

**" Sub : ADJUSTMENT OF SURPLUS PERSONNEL UNDER TEN PERCENT CUT IMPOSED BY CENTRAL GOVERNMENT.**

All posts of SFA (Homeo), AFO (Homeo) and DFA(Homeo) have been surrendered under the 10% cut imposed by the Central Govt. order to adjust the incumbents working on these posts and/or who are interested to revert to their parent Group Centres, a list of GC personnel selected for appointment on transfer basis as SFA (H) is enclosed with the direction to :-

- a) forward vacancy of Constable (GD)
- b) List of personnel recruited with them/junior to them got promotion to higher rank with date.
- c) Their position (individual wise) in the GC but for their selection/appointment to the post of SFA (H).
- d) Whether these personnel can be adjusted in GC on their reversion to the parent cadre.

2. The SFAs(H), who will give inwriting their willingness without claim of seniority over those constables (GD) of the GC who were junior to them in the inter se seniority of Constables but promoted as Head constables (GD) may be considered for reversion as Constable if

Abhiram Rao

vacancies in the GC are available. This exercise may be considered only after the above information is available and the pros and cons of the proposal is examined in greater details.

3. The above details should reach this directorate on or before 31<sup>st</sup> July, 1999. Names of personnel if any left out may also be intimated quoting SSB Directorate reference vide which selection to SFA (H) conveyed."

In view of the decision communicated through Memorandum dated 22.7.1999 it appears that the Directorate General of Security, office of the Director SSB, New Delhi decided to surrender all posts of SFA (H), AFO (H), and DFO (H) and thereby adversely affecting the service prospects of the present applicants and the aforesaid decision of the Director SSB is contrary to the Policy of 10% cut imposed by the Central Government. It is categorically submitted that the Govt. of India never suggested to surrender a particular cadre as a whole rather Government of India, simply suggested that there should be reduction of 10% posts from the existing sanctioned strength but the Director SSB, New Delhi in total violation of the Central Government Policy of 10% cut decided to surrender all posts of entire Homeopathy Cadre including the posts available in the promotional avenue for SFA (H).

It is pertinent to mention here that it appears from the Memorandum dated 22.7.99 as well as from the Memorandum dated 29.11.99 that only those Senior Field Assistant (Homeo) will be reverted who are willing to revert back to their parent Group Centre as Constables in the operational side.

It is also categorically submitted that none of the applicants, submitted their willingness to revert back to their parent cadre as such the applicants were confident that their service prospect shall not be affected following the decision of the Central Govt. of 10% cut policy.

*Akhileshwar*

A copy of the Memorandum dated 22.7.1999 is annexed hereto and marked as Annexure-3.

4.7 That most surprisingly the Government of India, Ministry of Home Affairs, office of the Director General, SSB, New Delhi issued the impugned Memorandum bearing letter No.4/SSB/A-4/2001(2) – 1982-2032 dated 5.7.2001 wherein it is decided that all the 79 (seventy nine) posts of Homeo who have been rendered surplus due to abolition of Homeopathy cadre has been decided to transfer them back to their parent units/cadre, in order to implement the decision of the Cabinet Secretariat communicated under order No. A-11011/17/97-110-I-448 dated 20.5.1999 and further instructed as follows :

"i) On their re-transfer to their parent Cadre, as constables/FAs as the case may be, the SFAs(H) will regain their seniority above their immediate juniors with consequential benefits. They will be held against the vacancies are not available, they may be adjusted against other vacant posts under GFR-77. If their immediate juniors have been already promoted to the higher rank(s) these officials will be put through the required training course(s) so that they are promoted to the relevant rank(s) against available vacancies adjusted under GFR-77.

ii) The pay drawn by the SFA(s) (Homeo) immediately before their re-transfer to their parent Units/Cadre, shall be protected and adjusted against the future increments. If required by issue of specific orders.

iii) In view of (ii) above if any one of these 79 SFAs (Homeo) happen to draw salary more than his immediate senior(s), the latter cannot claim parity with him.

3. In case an SFAs(Homeo) desires to opt for voluntary retirement, in the event of his having rendered the qualifying service for petition etc,

*Abhiram*

he should tender 3 months irrevocable notice for voluntary retirement immediately and allowed to proceed on voluntary retirement from the rank of S.F.A.s(Homeo).

4. A list containing names and other relevant particulars of the 79 SFAs (Homeo) is enclosed.

5. The DG, SSB, has desired that follow up action on the above lines should be taken by the concerned Commandants by 31<sup>st</sup> July, 2001 positively. The D.O.s/D.I.Gs will send information to this Hqrs about the action taken, by 15.8.2001.

6. This has the approval of D.G., SSB.

Enclo : As above

Sd/- Illegible

(N.C. Joshi)  
Inspector General (Pers)"

In view of the aforesaid impugned order the service prospects of the present applicants is going to be seriously affected as per clause 1 of paragraph 2 of the impugned Memorandum dated 5.7.2001. The present applicants has been ordered for immediate reversion to their parent cadre as constables even though their juniors might have been promoted to the higher ranks. It is further instructed that if vacancies of Constables are not available in that case they may be adjusted against other vacant posts under GFR 77 and further stated that after reversion of the applicants if it is found that their immediate juniors have already been promoted to the higher ranks in that event the present applicants will be given necessary training so that they can be considered for promotion to the relevant higher ranks.

It is also relevant to mention here that the decision of the Government of India contained in clause (1) of the impugned letter dated 5.7.2001 is contrary to the

*Abhishek DAS*

Government Policy of 10% reduction of sanctioned strength imposed by the Central government and if the same is implemented in that case the applicant will be adversely affected so far as their rank and status are concerned. It is a settled position of law that no Government employees can be transferred and posted to lower rank and status and moreover in the instant case it appears that the Directorate General of Security, New Delhi made a clear departure from the policy decision made by the Government of India so far 10% reduction in existing strength is concerned and arbitrarily decided to surrender entire Homeopathy cadre in total 79 existing filled up posts and it would further be evident that the respondents made a departure from the earlier decision which was communicated by the Memorandum dated 22.7.1999 and 29.11.1999 and moreover the provision of GFR 77 is not applicable in the instant case and on that short ground the impugned order dated 5.7.2001 is liable to be set aside and quashed.

It is further stated in the said Memorandum dated 29.11.99 that options from willing SFA(H) may be obtained for reversion to their parent cadre and the same can be forwarded to the concerned group centre and also requested the concerned Divisional Organiser to finalise the matter under intimation to the Directorate General and also stated that those employees who are serving in the cadre of SFA (H) are willing to continue in the Homeo cadre would be allowed to continue as such till they are weeded out. It is further stated that a list of SFA (H) showing their parent Group Centre/Units appended there with for necessary action. It is pertinent to mention here that unfortunately the said list could not be obtained by the applicants in spite of their best effort although they have obtained the Memorandum dated 29.11.1999. Therefore Hon'ble Tribunal be pleased to direct the respondents to produce the list of SFA (H) mentioned in the Memorandum dated 29.11.1999 for perusal of the Hon'ble Tribunal.

Abhiram O/W

The relevant portion of paragraph 3 and 4 of the said Memorandum dated 29.11.1999 is quoted below :

" 3. In view of the above, it is requested that option from willing SFA (Homoeo) may be obtained for reversion to their parent cadre and may be forwarded to the concerned Group Centre. Matter may be finalised at your end under intimation to the Directorate. Those who would like to continue in the Homeo Cadre will be allowed to continue as such till they are wasted out. List of SFA (Homoeo) showing their parent G.Cs/Units as enclosed for necessary action.

4. This issue with the approval of the Director, SSB."

Therefore it is quite clear from the above decision of the respondents contention in paragraph 3 of the Memorandum dated 29.11.99 that the present applicants who are serving in the cadre of SFA (H) would be allowed to continue till those cadres are weeded out. The aforesaid decision might have been taken considering the large interest of the present incumbents who are holding the post of SFA (H) in the Directorate of SSB.

Copy of the Memorandum dated 20.5.1999 and 29.11.1999 are annexed hereto and marked as Annexure-4 and 5 respectively.

5.8 That it is stated that the decision contained in clause 2 of the impugned Memorandum dated 5.7.2001 is also highly arbitrary as because as per the said decision contained in clause 2 that whatever pay earned by the applicants individually in the higher scale of Rs. 3200-4900 is now sought to reduce gradually by way of adjustment with the future increments in the event of their repatriation to the cadre of Constable as ordered in the impugned Memorandum dated 5.7.2001. It is categorically stated in the said Memorandum that in clause 2 of the impugned memorandum that on re-transfer of the applicant to their parent unit/cadre , their pay

ABHISHEK DAS

drawn in the cadre of SFA (H) shall be protected and the same would be adjusted against the future increments. This means that in the event of their repatriation they will not earn any increment so long their higher pay earned in the cadre of SFA (H) are adjusted. Therefore this clause is also liable to be struck down as because the service rendered by the present applicants during the last six to seven years and pay earned during the said period will be taken away by the respondents by way of adjustment through their future increments in the cadre of constable. It is also pertinent to mention here that if the impugned decision contained in the Memorandum dated 5.7.2001 is implemented in that even the applicant will be placed to in the lower scale of Rs. 3050-4590 from the pay scale of Rs. 3200-4900 which also going to affect adversely the service prospect of the present applicants.

In paragraph 5 it is further stated that the Director General, SSB as desired that follow up action on the above lines should be taken by the concerned command by 31.7.2001 positively. The Divisional Organisers will send information to the Headquarter about the action taken by 15.8.01. This action of the respondents is also unfair as the arbitrary decision is sought to be implemented without providing any opportunity to the present applicants and in total violation of the principle of natural justice. In this connection it is relevant to mention here that earlier option was sought from the applicants by the respondents vide their Memorandum dated 29.11.1999, but subsequently the respondents have taken altogether different decision which is communicated by the memorandum dated 5.7.2001. As per the Memorandum dated 29.11.1999 the applicants were under the impression that since they have not submitted any willingness/ option circulated for their reversion to the cadre of constable as desired by the Director General of Security that they will be allowed to continue in the existing post of SFA (H) in the greater interest of the employees. But the subsequent decision communicated through Memorandum dated 5.7.2001 is

contrary to the 10% cut policy imposed by the central Government and the same is now sought to be implemented by the respondents particularly the Directorate General of Security, Office of the Director, SSB, New Delhi in a very arbitrary and unfair manner and taking advantage of the 10% cut an attempt is now made to abolish the entire Homeopathy cadre (SFA (H) which cannot be sustained in the eye of law. If the impugned order is implemented the present applicants will suffer irreparable loss in the rank and status as well in the matter of their service prospects. Moreover when it was earlier decided by the office of the Directorate General Security, New Delhi though the Memorandum dated 4.3.1999 that in order to adjust and accommodate the incumbents holding the post of SFA(H) shall be adjusted against the other existing vacant posts as communicated in para 2 of Memorandum dated 4.3.1999. The relevant portion of the Memorandum dated 4.3.1999 is quoted below :

" 2. Since 590 posts as shown in the Annexure have already been recommended for surrender, all units are requested not to fill up the existing vacant posts and also those filled posts, which are likely to fall vacant due to retirement, resignation, death etc. in the near future."

In view of the above decision there is no difficulty on the part of the respondents even to accommodate and adjust the present applicants in the similar status and rank in the available post in the following cadre under the Directorate General of Security of SSB namely, (i) SFA (Madics), (ii) Head Constable (General Duty), (iii) Head Constable (Madics) and (iv) SFA (General). It is categorically submitted that all the above mention four cadres are similar in the rank and status with the cadre of Senior Field Assistant (Homeo) and all the present applicants have already passed the Madics Training Course under the Respondents. Therefore they are quite eligible for appointment in the existing available vacancies to the cadre of SFA (Madics). It is also pertinent to mention here that the Directorate General of Security has surrendered

only three posts of SFA (Madics) where more than 500 posts are available under the respondents. As such there is no difficulty on the part of the respondents to adjust and accommodate the applicants at least in the cadre of SFA (H).

The post of Head Constable (General Duty), Head Constable (Madics) and Senior Field Assistant (General) are also equivalent with the rank and status with the post of Senior Field Assistant (H). Therefore the present applicants can be adjusted and accommodated also against the existing vacancies available in the above mentioned cadres under the respondents. But it appears now that the respondents is now tried to make a clear departure from their earlier decision communicated vide Memorandum dated 4.3.1999. It is pertinent to mention here that the decision communicated through Memorandum dated 4.3.1999 will serve the purpose and the best interest of the administration as well as the applicants.

It is also relevant to mention here that many juniors as for example Rabindra Singh Slithia, Rom Das, as well as many other juniors to the present applicants earlier worked in the Group Centre, Sundarbari in the State of Jammu and Kashmir have already been promoted to the cadre of Head Constable (General Duty) and Head Constable (Madics). Therefore since the applicants are senior in the cadre of Constable they cannot be repatriated in the cadre of constable at this belated stage arbitrarily. Therefore the Hon'ble Tribunal be pleased to direct the respondents to explore the possibilities to adjust and accommodate the present applicants in the cadre of SFA (Madics), Head constable (General Duty), Head Constable (madics)SFA (General) immediately before their repatriation and till such process is over the Hon'ble tribunal be pleased to direct the respondents to allow the applicants to continue in the present post of SFA(H) and also be pleased to direct the respondents not to fill up any existing vacancies in the equivalent cadre as stated above till the process of adjustment and accommodation of the present applicants are

Abhiram D.

over, otherwise it will cause irreparable loss to the service prospect of the present applicants. Therefore it is a fit case for the Hon'ble Tribunal to interfere with and to protect the interest of the present applicants by way of passing an interim order not to give effect to the impugned Memorandum dated 5.7.2001 till disposal of this application.

Copy of the impugned Memorandum dated 5.7.2001 is annexed hereto and marked as **Annexure-6**.

5.9 That it is stated that the respondents have already started the process for implementation of the impugned Memorandum dated 5.7.2001. It would be evident from the order issued by the Area Organiser, SSB, Tinsukia vide order bearing No. NGE/E-26/2001/143 dated 12.7.2001 issued in respect of the applicants Shri Virendra Singh and Ranjit Singh and its is expected similar order are likely be issued shortly in respect of other applicants in order to complete the process of repatriation as instructed through impugned Memorandum dated 5.7.2001. Therefore Hon'ble Tribunal be pleased to protect the rights and interests of the applicants by passing an interim order staying the operation of the impugned Memorandum dated 5.7.2001 and order dated 12.7.2001 and if any similar orders are issued in the mean time in respect of the present applicants. A similar Case is pending before this Hon'ble Tribunal vide CA No. 274/2001.

*order dt 25.7.01 is enclosed as Annexure-5*

5.10 That this application is made bona fide and for the cause of justice.

5. Grounds for Relief(s) with legal provision.

5.1 For that the applicants have been appointed on transfer basis to the cadre of Senior Field Assistant (Homeo) after being qualified in the regular selection post in pursuance of the advertisement issued by the respondents and also undergone the required training course in Homeo.

*Akhilesh DMS*

5.2 For that the arbitrary decision communicated through Memorandum dated 5.7.2001 is contrary to the policy of 10% cut issued by the central Government from the existing cadre strength.

5.3 For that the Central Government never instructed to surrender entire filled up 79 posts of Homeo from a particular cadre, rather the instruction of the Central Government to reduce 10% posts from each existing cadre but the respondents arbitrarily and on pick and choose basis decided to surrendered the entire SFA (H) cadre in violation of the 10% cut policy of the Government of India.

5.4 For that the decision contained in the Memorandum dated 4.3.1999, 29.11.99 and 27.7.1999 is contrary to the decision is now sought to be implemented through impugned Memorandum dated 5.7.2001 and 12.7.2001.

5.5 For that if the impugned decision communicated through Memorandum dated 5.7.2001 is implemented in that event it will adversely affect the rank and status and pay and service prospects of the present applicants.

5.6 For that the decision communicated through impugned Memorandum dated 5.7.2001 neither in the interest of the Government nor in the interest of the present applicants and the same is contrary to their earlier decision communicated through Memorandum dated 4.3.1999 and 29.11.1999.

5.7 For that posts in the equivalent rank and status are available in the cadre of SFA (Madics), Head Constable (General), Head constable (Madics), SFA (General) under the respondents and the present applicants are qualified for adjustment on transfer basis in the aforesaid cadres in terms of earlier decision communication under the Memorandum dated 4.3.1999.

5.8 For that the pay earned by the applicants in the cadre of SFA (H) after rendering long service cannot be taken away by the respondents by way of adjustment with future increments.

5.9 For that the applicants have earned valuable and legal right for appointment in the posts available in the similar rank and status under the Directorate General of Security, SSB, New Delhi.

**6. Details of remedies exhausted :**

That the applicants state that he has no other alternative or other efficacious remedy available before him than to file this application.

**7. Matters not previously filed or pending with any other Courts/Tribunal.**

The applicant further declares that he had not filed any application, writ petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal nor any such application, writ petition, or suit is pending before any of them.

**8. Reliefs sought for :**

8.1 That the impugned Memorandum issued under letter No. A-11011/17/97-110-1-448 dated 20.5.99 (Annexure) and Memorandum issued under letter No 4/SSB/A-4/2001 (2) 1982-2032 dated 5.7.2001 (Annexure-6) and the Memorandum issued under letter No.NGE/E-26/2001/143 dated 12.7.2001 (Annexure- 7 ) be set aside and quashed.

8.2 That the respondents be restrained to surrender the entire Senior Field Assistant (Homeo) cadre under the respondents in the name of implementation of 10% cut policy imposed by the central Government, alternatively;

the respondents be directed to adjust and accommodate the present applicants in the existing available posts with equivalent ranks and status particularly in the cadre of Senior Field Assistant(Madics), Head Constable (General Duty), Head Constable (Madics), Senior Field Assistant (General) and also against the other equivalent cadres.

- 8.3 That the respondents be directed to allow the applicants to continue in their existing capacity till the process of adjustment by way of appointment on transfer basis to the posts with the equivalent rank and the status is completed.
- 8.4 That the Hon'ble Tribunal be pleased to declare that the pay earned, by the applicants in the cadre of SFA (H) should be protected and the same cannot be adjusted by the respondents with future increments.
- 8.5 To pass any other order or orders as deem fit and proper by the Hon'ble Tribunal.

8.5 Costs of the application.

9. Interim Prayer:

During the pendency of this application, the applicant prays for the following interim relief :

- 9.1 That the Hon'ble Tribunal be pleased to stay the operation of the impugned Memorandum issued under letter No.SSB/A-4/2001(2) 1982-2032 dated 5.7.2001 (Annexure-6) and the Memorandum issued under letter No.NGE/E-26/2001/143 dated 12.7.2001 (Annexure-7) till disposal of this application and further be pleased to direct the respondents to allow the applicants to continue in their present post in the existing capacity till disposal of this application.

*Sr. Field Ass (Hon'ble)*

*Abhiram DW.*

The above interim reliefs are prayed on the grounds explained in paragraph 5 of the Original Application and if the same is not granted, the applicants will suffer irreparable loss and injury.

10. ....

This application is filed through Advocate.

11. Details of Postal Order :-

- i. Postal Order No. : 66 791658
- ii. Date of Issue : 23/7/01
- iii. Issued from : G.P.O., Guwahati
- iv. Payable at : G.P.O., Guwahati

12. List of enclosures :

As per Index.

Abhijit Das

VERIFICATION

I, Shri, Abhiram Das, Son of Sri Ra, Cjamdra Das. working as Senior Field Assistant (H), office of the Area organiser, SSB, NVF, Ukhrul, Manipur, one of the applicants in this Original Application and I have been authorised by the other applicants to sign this verification on behalf of them accordingly I do hereby verify and declare that the statements made in paragraphs 1 to 4 and 6 to 12 are true to my knowledge and those made in paragraph 5 are the legal advice which I believe to be true and I have not suppressed any material fact.

And I sign this verification on this the 23rd day of July 2001.

Abhiram Das

Ex/1

25

Annexure - I Series  
Registered.

No. 6/SSB/A2/92(14)- 4203

Directorate General of Security,  
Office of the Director, SSB,  
East Block Level-V, R.K. Puram,  
New Delhi-66.

Dated the 9 Nov. 1993.

MEMORANDUM:

Subject:- Interview for the post of Senior Field Assistant (Homeopathy) in the pay scale of Rs.975-1660.

Please appear for an interview to be held in the office of the Deputy Inspector General, Training Centre, Saloni Bari/ ~~SSB Training Centre, Saloni Bari~~ (Basti) ~~SSB Training Centre, Saloni Bari~~ on 21-12-93 which will commence from 1030 hours in connection with your selection for the above post.

2. You must bring with you your High School Certificate showing your date of birth, certificates of having passed Homeopathy Course and experience certificate and also certificate issued by the competent authority if you claim to belong to SC or ST community, all in original.

To

*B.D. Adhikari* (B.D. Adhikari)  
Assistant Director (EA)

NO. 76086

Ct. Abhiram Dass,  
C/O Commandant, Group Centre,

Falakata.

NB = 019

NO. II/2/79/(EB) (99)  
 GOVERNMENT OF INDIA  
 DIRECTORATE-GENERAL-OF-SECURITY  
 OFFICE OF THE DIVISIONAL-ORGANISER  
 SSB NORTH BENGAL & SIKKIM-DIVISION  
 COLLEGEPARA, SILIGURI (DARJEELING).

DATED SILIGURI THE 21 NOVEMBER 1996.

M E M O R A N D U M

Subject :-

APPOINTMENT OF GC, SSB, CONSTABLES ON 'TRANSFER' TO THE RANK OF SFA(HOMEO) IN THE SSB (AREA SIDE).

Consequent upon selection of the Group Centre, SSB Constables on 'Transfer basis' to the rank of SFA(Homeo) in the pay scale of Rs. 975-25-1150-EB-30-1660 vide SSB Directorate memo No. 6/SSB/A2/89(9)-2356 dated 16.9.96 the following constables are posted at the places mentioned below against their names to the rank of SFA (Homeo) from the date of their joining the post.

Sl.	Name of the No. Constable	Present place of posting	Place of posting as SFA(Homeo)
1.	No. 7676086 CT(GD) Abhiram Das	Group Centre, SSB, Falakata	SAO-Office, Dinhata under AO/Cooch Behar
2.	No. 8676530 CT(GD) Tarun Kumar Roy	Group Centre, SSB, Ranidanga	SAO-Office, Kalimpong under AO/Darjeeling.
3.	No. 8576514 CT(GD) Sambhu Shankar	Group Centre, SSB, Ranidanga	SAO Office, Siliguri under AO/Jalpaiguri.
4.	No. 8576510 CT(GD) Ashim Roy Chowdhury	Group Centre, SSB, Ranidanga	SAO-Office, Jalpaiguri under AO/Jalpaiguri.
5.	No. 8750311 CT(GD) Karbong Lepcha	Group Centre, SSB, Sikkim	SAO Office, Gangtok under AO/Sikkim.
6.	No. 8750306 CT(GD) Shyamlal Chakraborty	Group Centre, SSB, Sikkim	SAO-Office, Mathabhang under AO/Cooch Behar.
7.	No. 8978118 L/NK(GD) Narinder Singh	Group Centre, SSB, Sunderbani	SAO-Office, Namchi under AO/Sikkim.

2. Certified that the above candidates have furnished the required undertaking as prescribed by the SSB Directorate vid their memo No. 6/SSB/A2/89(9)-2356 dated 16.9.96.

3. The terms and conditions of 'Transfer' will be as under :-

i)

The seniority of the SFA(Homeo) will be as per merit drawn by the Selection Board.

[[ P/2 ]]

ii) Their pay will be fixed as per rules applicable and instructions issued by the Govt. from time to time.

iii) They will be on probation for a period of 2 (two) years as per SSB (Homeopathy) service rules 1992 from the date they assume charge, which may be extended or curtailed at the discretion of the competent authority as per SSB (Homeopathy) service rules.

iv) They will be required to undergo Training, Courses prescribed for the SFA (Homeo) by the department from time to time.

4. He is liable to be transferred to any where in India.

(S. K. SINHA) 1/2

By Inspector General  
SSB NB&S Division, Siliguri.

To

No. 7676086

Ct(GD) Adhiram DCO.

G/o, G/o, The Commandant,  
G.C. Falakata.

Copy to :-

1. The Director of Accounts, Cabinet Secretariat, R.K. Puram, New Delhi - 110066.

2. The Assistant Director (EA), Office of the Director, SSB, R.K. Puram, New Delhi - 110066.

3. The Area Organisers, SSB, Jalpaiguri/Darjeeling/ Cooch Behar/Sikkim. They will intimate about the the date of joining etc. to this office immediately

4. Commandants, Group Centre, SSB, Falakata/Ranidanga/ Sikkim for information and necessary action. The Commandants should release the concerned constable immediately at their places of posting. They will also obtain 'Technical resignation' from the concerned individual before release.

5. Sub-Area Organisers, SSB, Dinhata/Kalimpong/Siliguri/ Namchi/Jalpaiguri/Gangtok/Mathabhanga for information.

6. Personal File of concerned officials

7. PS to DO.

8. Training Branch, Divisional Hqrs Siliguri

By Inspector General  
SSB NB&S Division, Siliguri.

[[ [ \*\* ] ]]

No.NGE/S-3/2000/176

Directorate General of Security

Office of the Divisional Organiser

SSB, A.P.Division, Khathing Hills,

Itanagar.

Dated: Itanagar the 20th June/2000

Order

As per recommendation of D.P.C. held at Divl.Hqrs., Itanagar on 20.6.2000, the Divisional Organiser:SSB:A.P.Divn., Itanagar is pleased to approve regularisation of probation period in respect of the following officials of A.P.Division from the date shown against each as under :-

Sl No.	Name & Designation	Dt.of apptt.	Date of regularisation of probation period.
--------	--------------------	--------------	---

S/Shri

1. P.K. Mohanty, Steno - 18.3.98 17.3.2000 Div.HQ, Itanagar
2. B.R. Parida, Steno - 17.3.98 16.3.2000 Tezu Area
3. Dharmendra Kumar, DFO(CC) 15.6.98 14.6.2000 Div.HQ, Itanagar
4. Chijen Narzary, Driver - 01.6.98 31.5.2000 -do-
5. Samiron Biswas, SFA(H) - 30.4.98 29.4.2000 Khonsa Area
6. Ravinder Joshi, SFA(H) - 18.5.98 17.5.2000 Ziro Area
7. Sonta Bdr.Chetri, Chowkidar - 26.2.98 25.2.2000 Ziro Area
8. Tani Puning, Peon - 12/2/98 11/2/2000 Along Area
9. Miss. Pijumani Bhuyan, - 30.5.98 29.5.2000 WATS, Itanagar F.A. (Lady)

J.Singh 2062K  
AREA ORGANISER(S)

DIVL.HQRS:SSB; ITANAGAR

Distribution:-

1. The Jt.Dy.Director(EA)SSB Dte, New-Delhi-110066.
2. The Area Organisers:SSB:Tezu/Khonsa/Along/Ziro- for information and necessary action. Necessary entry in this regard may please be made in the S/Book of the officials.
3. The Comdt.,WATS,SSB, Itanagar-for information and N/A. Necessary entry in this regard may be made in the S/Book of the official.
4. P.A.to AO(S)/AO(HQ),Divl.HQ,SSB, Itanagar.
5. Personnel concerned.
6. Personal file.
7. Service Book
8. Office copy.

WDC

Hand over to  
the individual

R.  
10/7

No. 96/RC/SSB/97  
 DIRECTORATE GENERAL OF SECURITY  
 OFFICE OF THE DIRECTOR, SSB  
 EAST BLOCK - V. R. K. PURAM  
 NEW DELHI-110066.

DATED THE: 21 JUL 1997

MEMORANDUM

SUB:- WRITTEN TEST FOR THE POST OF SFA(HOMEO.) IN THE PAY SCALE OF Rs.975-25-1150-EB-30-1660 WITH OTHER ALLOWANCES AS ADMISSIBLE TO CENTRAL GOVT. EMPLOYEES FROM TIME TO TIME.

\*\*\*\*\*

Reference your application for the post of Senior Field Assistant (Homeo.) in this organisation.

It is proposed to hold written test to select candidates for the above post. Please note that only those candidates who fulfill the following conditions are eligible for direct recruitment to the above post.

(a) Matriculate or equivalent Field Assistants/Constables SSB with 3 years service in the grade who have undergone either,

1. Homeopathic course organised by SSB.

OR

2. Passed Homeopathy course from Frontier Academy, Gwal-dam.

OR

3. Passed Pharmacists (Homeopathy) course from recognised institution or any other corresponding course run by recognised institution.

In case you fulfill the above conditions, you may appear for written test on 20.8.97 at 0900 at G.C. SSB, Ghitora, New Delhi-110047 which is situated on Gurgaon Mehrauli Road, 8 kms. away from Qutab Minar. From New Delhi Railway Station and ISBT Direct Buses are available upto Mehrauli. From Mehrauli bus route No. 517 and 525 can be availed to reach SSB G.C. Ghitora.

11/V

Please bring the following documents in original for necessary verification and return alongwith attested copies of all certificates.

- i) Educational Certificate(s).
- ii) Certificate in support of Date of Birth.
- iii) Caste Certificate issued from appropriate authority (in case SC/ST/OBC candidate).
- iv) Original certificate of technical Qualification.
- v) Certificate in respect of sports/NCC if any.
- vi) One passport size photograph duly attested by a gazetted officer.

Selected candidates are liable for posting anywhere in India.

The candidates will have to appear for interview at their own expenses and no TA/DA will be admissible. The candidates will have to make their own arrangement for boarding and lodging at the place of test.

O. I. G. S

Parman Singh  
16.7.92  
COMMANDANT (RECTT.)  
REDIRECTED TO MATIGARA-PO



Roll : 000002 Code : AS000001

To SAMIRON BISWAS  
S/o. SH MONMOTHONATH  
DIST. G. S. G. SALONIBARI PO. MATIGARA,  
DISTT. SONITPUR  
Dist. Darrang  
ASSAM - 781104 734928 WEST BENGAL

IF DELIVERED PLEASE  
RE TURN TO :

RECEIVED  
REG'D'DAY, 16.7.92  
R.K. PURA, J. C. 11110086



3.2

Annexure - I Series

FE/BL/SSB/57-  
DIRECTORATE GENERAL OF SECURITY  
OFFICE OF THE DIRECTOR, SSB  
BLOCK -V (EAST) R.K. PURA  
NEW DELHI - 110066

DATED THE: 12/11/89

MEMORANDUM

Subject: Interview for the post of Sr. Field Assistant (HOMEOPATHIC) in the pay scale of Rs. 975-25-1150-EB-30-1660/- (pre-revised scale)

\*\*\*\*\*

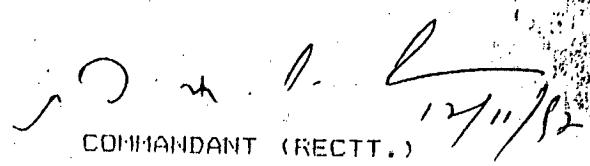
With reference to your application for the above post and written test held on 20.08.97, you have qualified in the written test and now required to appear in the interview to be held on 16.12.97 at 0900 hrs in the Office Divisional Organiser, SSB North Assam Division, Ward No.8 Near DC's Bunglow Tezpur Assam - 784001.

2. Please bring following certificates (in original) for necessary verification and return.

1. Educational Qualification Certificates
2. Certificate in support of your date of birth.
3. Caste certificate issued from appropriate authority (in case SC/BC candidates)
4. Certificates in respect of sports, NCC, etc.
5. Documentary proof of having participated in various SSB activities.
6. Original certificate of technical Qualification.

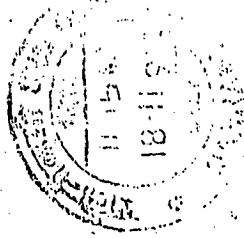
3. SC candidates have been considered for Interview on relax standard therefore, their interview will be subject to production of SC certificate (in original) on prescribed form from an appropriate authority.

4. No TA/DA will be admissible for attending the interview.

  
COMMANDANT (RECTT.)

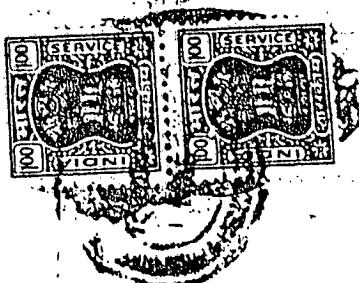
TO.

-32-



O.I.G.S.

R/D



R.no 2  
Samiron Biswas  
S/o Late Monmohanath Biswas  
C/o DIS TC: SSB Salanibari SSB b.c Ranidanga  
PO: Salanibari, VILL: TC: Salanibari Motinagar  
Distt: Sonitpur (Assam) 784104

Receiving (10/13)

IF NOT DELIVERED PLEASE  
RETURN TO :

RECRUITMENT CELL  
SSB DTE, BLOCK V (EAST)  
KANPUR, NEW DELHI-110066

No. 1/2/7/97/VOL-II/(110)  
Government of India  
Directorate General of Security  
O/o the Divisional Organiser  
SSB, NB&S Division,  
Collegepara, Siliguri- 734401.

Dated the, 25th May 1999.

ORDER

On the recommendation of the D.P.C. held at Divisional HQs., SSB, Siliguri on 25-5-99, the following officials have successfully completed their trial/probation period w.e.f. the dates mentioned against each :-

Sl. No.	Name	Date of completion of probation period.
	S/Shri	
1.	Smt. Chandra Lama, L.D.C.	30-9-91.
2.	Smt. Surekha Lama, L.D.C.	12-12-97
3.	Tapas Mandal, S.F.A.(T).	13-5-98.
4.	K. Mukhopadhyay, SFA(T).	22-5-98.
5.	Kanchan Roy, SFA(T).	14-7-98
6.	A. Roy Choudhury, SFA(H).	01-12-98
7.	Shyamal Chakraborty, SFA(H).	11-12-98.
8.	Karbong Lepcha, SFA(H)	29-11-98.
9.	Sambhu Sankar, SFA(H).	01-12-98.
10.	T.K. Roy, SFA(H)	01-12-98.
11.	Abhiram Das, SFA(H)	15-12-98.
12.	Amalesh Panigrahi, Pharmacist.	30-4-98.
13.	S. Ganeshan, Pharmacist.	09-6-98.
14.	S.C. Biswal, Pharmacist.	23-5-98.
15.	P.K. Singha, FPO	03-06-98.
16.	A.K. Chanda, Peon.	21-01-99.
17.	S.B. Roy, L.D.C.	01-01-99
18.	Smt. Indraul Saha, SFA(WI)	24-03-99.
19.	Miss. Kanchan Sarkar, SFA(M)	15-5-98.
20.	Miss. Mala Das, SFA(WI)	28-11-97.

*Arora*  
Area Organiser (Staff)  
SSB, Siliguri.

DISTRIBUTION :

1. The Area Organiser, SSB, Darjeeling, Cooch Behar, Sikkim, Jalpaiguri, Comdt. WATS, Ranidanga for information and necessary action. Necessary entry in the Service Book in r/o above officials may please be made accordingly.
2. The Assistant Director (EA), SSB Directorate, R.R. Puram, New Delhi- 110066.
3. P.S. to D.O., SSB, Siliguri.
4. P.F. of Person concerned.

No.4/SSB/A4/99(3)- 1481-1500  
 Directorate General of Security,  
 Office of the Director, SSB,  
 East Block-V, R.K. Puram,  
 New Delhi - 110066.

Dated, the 16th April, 1999

ORDER

The following transfer and postings of  
 SFA(Homeo) are made in the public interest with  
 immediate effect :-

Sl. No.	Name of SFA(homeo)	Transferred	
		From	To
S/Shri			
1.	Mangal Singh	North Bengal & Sikkim Division	U.P. Division.
2.	R.S. Rawat	U.P. Division	North Bengal & Sikkim Division.
3.	Suresh Chandra	Shillong Division	H.P. Division.
4.	Nand Lal	H.P. Division	Shillong Division.
5.	Goleakeshwar Sharma	Manipur Division	North Assam Division
6.	Dil Bahadur	Manipur Division	North Bengal & Sikkim Division.
7.	Abhi Ram Das	North Bengal & Sikkim Division	Manipur Division.
8.	Krishan Kumar	Shillong Division	Rajasthan & Gujarat Division
9.	Joginder Singh	Rajasthan & Gujarat Division	Shillong Division
2. This issues with the approval of Joint Director(A).			

( 16/4/99 )  
 N.C. BHATTACHARJEE )  
 ASSISTANT DIRECTOR (EA-I)

DISTRIBUTION:-

1. Director of Accounts, Cabinet Sectt. R.K. Puram, New Delhi.
2. Divisional Organisers, NB&S, UP, Shillong, HP, Manipur NA, R&G. The place of posting in the concerned Division may be intimated by the Divisional Organisers concerned under intimation to this Directorate.
3. Medical Supdt, SSB Directorate.
4. S.O. (A4) Folder.
5. Office order file.

Sir  
 Abhi Ram Das  
 A.O.  
 C.O., Coorap Dehur

Dated: Itanagar the 27 March/98

MEMORANDUM

Consequent upon selection for appointment as Senior Field Assistant(Homeo) on "transfer basis" in the scale of Rs.975-25-1150-EB-30-1660/- (pre-revised) vide SSB Dte's Memo No.6/SSB/A-4/92(9)-III-1203-05 dated 20/2/98, Shri Samiren Biswas, Const(GD) is posted to SAO's office Miao under Khonsa Area of A.P.Division to the post of S.F.A.(Homeo) from the date of joining the post.

2. The terms and conditions of 'Transfer' will be as under :-

- (i) The seniority of SFA(Homeo) will be as per merit drawn by the Selection Board.
- (ii) His pay will be fixed as per rules applicable and instructions issued by the Govt. from time to time.
- (iii) He will be on probation for a period of two years as per SSB(Homeopathy) Service Rules 1992 from the date they assume charge, which may be extended or curtailed at the discretion of the competent authority as per SSB(Homeo) Service Rules.
- (iv) He will be required to undergo training courses prescribed for SFA(Homeo) by the departmental from time to time.

3. If Shri Samiren Biswas, Const(GD) of GC:SSB:Ranidanga accepts the post of S.F.A.(Homeo) on the terms and conditions mentioned in para-2 above he should, after completion of all formalities viz, submission of technical resignation, obtaining no demand certificate etc., report to the Sub-Area Organiser:SSB:Miao under Khonsa Area. He should submit a written acceptance of post for issuing formal order in this regard.

AREA ORGANISER(S)  
DIV.HQRS:SSB:ITANAGAR

To

✓ Shri Samiren Biswas, Const(GD)  
C/O-Commandant, G.C.SSB:Ranidanga  
P.O.Matigarah, Distt:Darjeeling(W.B.)

Copy to:-

1. The Asstt:Director(EA)SSB Dte, New-Delhi-66 for favour of information w.r.t. Dte's Memo No.6/SSB/A-4/92(9)-III-1203-05 dt.20/2/98.
2. The Commandant, G.C.SSB:Ranidanga -for information and necessary action. It is requested that in case Shri Biswas, Const. accepts the offer of the above cited terms and conditions after technical resignation from the present post(for administrative reasons) the same may be incorporated in the Service Book and sent to this office for further necessary action.
3. The Area Organiser:SSB:Khonsa-for information and necessary action. It is requested that copy of written acceptance of terms and conditions/Technical resignation/joining report etc. may please be

contd. 2

35-36 Annexure - I (contd.)

forwarded to this office on joining the concerned place of posting for issue of formal appointment order.

4. The M.O.(H)Divl.HQ, A.P.Division, Itanagar - for information.
5. Personal file.
6. The SAO, SSP, PR/No -
7. Office copy.

40  
O  
AREA ORGANISER(S)  
DIV.HQRS+OSH; ITANAGAR.

27/3

37-36  
37-36  
(A.F) / T. ( )  
No. II/C/5/(Vol-V)/ 108-09  
Office of the Commandant  
Group Centre SSB Ranidanga  
Post : Matigora (734420)  
Dist : Darjeeling (W.B.)

Dated, the 06th Apr '98.

MEMORANDUM

Subject : APPOINTMENT TO THE POST OF SFA (HOMEOPATHIC)  
ON "TRANSFER BASIS"

No. 8176358 Const/GD Samiran Biswas may refer to Divisional HQ, Itanagar Memo. No. NGE/E-26/97-98/78 dated 27.3.98 regarding his selection and appointment to the post of SFA (Homeo) on "transfer basis".

2. If No. 8176358 Const/GD Samiran Biswas accepts the post of SFA (Homeo) on the terms and conditions mentioned in Para 2 of above memo, he should submit technical resignation from the post of Const/GD specifying the date of Technical Resignation to join the post of SFA (Homeo)

Offg. Commandant  
Group Centre SSB Ranidanga

To

Shri Samiran Biswas (Ct/GD)  
'D' Company  
GC SSB Ranidanga

Copy to :-

The Coy. Commander  For information.  
'D' Company   
GC SSB Ranidanga

Offg. Commandant  
Group Centre SSB Ranidanga

**Annexure-2**

**Confidential**

No. 38/SSB/A-4/98(I)-880  
Directorate general of Security  
Office of the Directorate SSB,  
New Delhi-11006

Dated the 4<sup>th</sup> March, 1999

**MEMORANDUM**

**"Sub : 10% cut in the staff strength of SSB.**

In response to Ministry of Finance (Department of Expenditure) U.O. No. 7(7) E.coord/92 dated 4.3.1997 sent under Cabinet Secretariat U.O. No. A-11011/17/97-DO.I-676 dated 30.12.1997, a proposal was sent to Cabinet Secretariat in May, 1998., asking exemption from the purview of 10% cut in staff strength of SSB Organisation on the grounds that all posts sanctioned in SSB are operational in nature and surrender of any post would deprive the units concerned of the services of such efficiency of the organisation, but Cabinet Secretariat did not agree to our proposal and insisted upon to identify 10 % posts of sanctioned strength for surrender. Comply with the Govt. orders to identify posts, which could be surrendered under 10% cut, a review has been undertaken at SSB Directorate keeping in view the operational efficiency of the organisation. Taking all aspects into consideration, a proposal was sent to Cabinet Secretariat recommending 590 posts in various ranks for surrender as shown in the enclosed Annexure'A'.

2. Since 590 posts as shown in the Annexure have already been recommended for surrender, all units are requested not to fill up the existing vacant posts and also those filled posts, which are likely to fall vacant due to retirement, resignation, death etc. in the near future.

3. This issued with the approval of Joint Director (A),

Enclo :- As above

Sd/- Illegible 3.3.89

(N.C. Bhattacharjee)  
Assistant Director (EA.I)

*Abhiram Das*

To

1. The DOS : HP/UP/AP/NB/SB/R&H/J&K/Shillong.
2. The DIGs : Haflong/Sarahan/FA Gwaliadom/TC Saloniabari
3. The Comdt. WATG Jammu/Ranidanga/Kashipur.

No. 38/SSB/A-4/98(1)

Copy alongwith a copy of Annexure 'A' is forwarded to :

1. The DIG (Trg) SSB Dte.
2. xxxxxxxxxxx
3. xxxxxxxxxxxx
4. xxxxxxxxxxxx
5. xxxxxxxxxxxx

Sd/-

Assistant Director

Memo No. 2988-11

Dated 4.3.999

Copy to :

1. The Comdts : GC Bongaigaon/ GC D/Nagar for information please.
2. The Aos : TZP/TSK/NLP/NK/KJR
3. The Comdt. WATS D/Nagar.

Sd/- Illegible

SECTION OFFICER  
SSB, NORTH ASSAM DIVISION,  
TEZPUR

1. Total sanctioned strength of Area - side ---- 5,000 posts  
(Gazetted and Non- Gazetted)

2. Posts proposed for surrender under ---- 5,80 posts  
105 out in sanctioned strength

## DETAILS OF POSTS PROPOSED FOR SURRENDER

Sl. No.	Name of the Post.	Name of unit of SSB from which sanctioned	No of posts.			
			I	S	P	V
1	2	3	1	4	5	6
1.	DIG (Publicity)	SSB Dte.		1	-	1
2.	Dy. Director ( Accounts)	SSB Dte.		1	-	1
3.	AO/Commandant	WATS Jammu		1	1	
4.	SAD/Coy Commander	WATS J&K, Kashipur & Ranidanga		3	3	
5.	CO/Inspector	WATS J&K, Kashipur & Ranidanga		3	3	
6.	S.M.O.	WATS Ranidanga		1	1	
7.	H.O.	WATS J&K and Kashipur		2	1	
8.	Accountants	WATS J&K, Kashipur and Ranidanga		3	1	2
9.	Assistant	WATS Jammu		1	-	1
10.	U.D.Cs	2 WATS Jammu, 1 Ranidanga & 1 WATS K/pur.	4	3	1	
11.	L.D.Cs	2 WATS Jammu, 1 Ranidanga & 1 WATS K/pur.	4	4		
12.	Steno Grd -III	2 WATS Jammu, 1 Ranidanga & 1 WATS K/pur.	4	2	2	
13.	F.A.	4 WATS Jammu, 1 Ranidanga & 1 WATS K/Pur.	6			
14.	Drivers	4 WATS Jammu, 2 Ranidanga & 2 WATS K/pur.	8			
15.	Sweeper/Safaiwala	2 WATS Jammu, 2 Ranidanga & 2 WATS K/pur.	6			
16.	AFO(M)	WATS Jammu, Ranidanga & WATS Kashipur.	3	3		
17.	SFA(M)	WATS Jammu, Ranidanga & WATS Kashipur.	3			
18.	DFO (Instructor)	2 WATS Jammu, 1 Ranidanga & 1 WATS K/pur.	4			
19.	AFO (Instructor)	4 WATS Jammu, 2 Ranidanga & 2 Kashipur.	8	5	3	
20.	SFA (Instructor)	5 WATS Jammu, 3 Ranidanga & 3 Kashipur.	11			
21.	Naik/Cook	2 WATS Ranidanga		2	2	
22.	Cooks	3 WATS Jammu, & 2 Kashipur.	5	5		
23.	Maid-Servants	2 WATS Jammu, 2 Ranidanga, 1 Kashipur	6	6		
24.	Waterman	2 WATS Jammu, 2 Ranidanga, 2 Kashipur.	6	6		
25.	Washerman	2 WATS Jammu, 2 Ranidanga, 2 Kashipur.	6	6		
26.	Lab./Tech.	4 WATS Jammu, 4 Ranidanga, 1 Kashipur.	3	3		
27.	Pharmacist	4 WATS Jammu, 4 Ranidanga, 1 Kashipur.	3	2	1	
28.	APD (Armourer)	4 WATS Ranidanga, 1 Kashipur.	2	2		
29.	MT Cleaners	WATS Ranidanga		1	1	
30.	Storekeeper	WATS Jammu		1	1	
31.	S.M.O. (Homoeo)	SSB Dte.		1	-	1
32.	H.O. (Homoeo)	MP, UP, AP, NA, NB, Shillong, Manipur J&K and R&G 1 in each Divisional Hqrs.	8	9		
33.	DFO (Homoeo)			10	-	10
34.	AFO (Homoeo)	Entire Units of SSB.		48	-	48
35.	SFA (Homoeo)			89	81	0
36.	Peons	8 WATS Ranidanga, 3 Kashipur				
		12 Each in Division Hqrs., UP, MP & HAD	47	47		
		Entire Unit of SSB	126	128		
37.	Choukidars	3 TC Faridabad		3	3	
38.	Mall	43 in A.P. Division		43	32	11
39.	Group Leaders	Entire cadre of Fire Fighting		17	17	
40.	SFA(FF)	sanctioned for TC Saharan, Haflong		68	66	2
41.	FA(FF)	and CSD&W Bhopal.		17	11	6
42.	FA (FF) Drivers	SSB Dte.		1	-	1
43.	SFA(Block-smith)	SSB Dte.		1	-	1
44.	FA (Block-smith)					
		TOTAL	590	487	103	

Annexure-3

No. 4/SSB/A4/99(2)-3390-3455  
Directorate General of security  
Office of the Director, SSB,  
East Block-V, R.K.Puram  
New Delhi-110066.

MEMORANDUM

Dated 22.7.99

"Sub : **ADJUSTMENT OF SURPLUS PERSONNEL UNDER TEN PERCENT CUT IMPOSED BY CENTRAL GOVERNMENT.**

All posts of SFA (Homeo), AFO (Homeo) and DFA(Homeo) have been surrendered under the 10% cut imposed by the Central Govt. order to adjust the incumbents working on these posts and/or who are interested to revert to their parent Group Centres, a list of GC personnel selected for appointment on transfer basis as SFA (H) is enclosed with the direction to :-

- a) forward vacancy of Constable (GD)
- b) List of personnel recruited with them/junior to them got promotion to higher rank with date.
- c) Their position (individual wise) in the GC but for their selection/appointment to the post of SFA (H).
- d) Whether these personnel can be adjusted in GC on their reversion to the parent cadre.

2. The SFAs(H), who will give inwriting their willingness without claim of seniority over those constables (GD) of the GC who were junior to them in the inter se seniority of Constables but promoted as Head constables (GD) may be considered for reversion as Constable if vacancies in the GC are available. This exercise may be considered only after the above information is available and the pros and cons of the proposal is examined in greater details.

3. The above details should reach this directorate on or before 31<sup>st</sup> July, 1999.

Names of personnel if any left out may also be intimated quoting SSB Directorate reference vide which selection to SFA (H) conveyed.

Sd/- Illegible  
(S.S.Bora)  
JOINT DEPUTY DIRECTOR (EA)

No. 1/1/POST-SURPLUS/99(1)/2094-55

Dated 6.8.99

Copy to :

The SAO Tezpur/Mangaldoi for information and necessary action please. The written willingness for the officials may be obtained and send early to this office for onward submission to Higher Hqr.

Sd/- Illegible 6.8.99  
Area Organiser, SSB  
Tezpur

Annexure-4

No. A. 11011011/17/97-DO-I-148

GOVERNMENT OF INDIA  
CABINET SECRETARIAT  
BIKANER HOUSE ANNEXE

SHAHJAHAN ROAD,  
NEW DELHI THE 20 MAY 1999

ORDER

In terms of Government directive for 10% cut in the sanctioned strength of posts of SSB (Excluding Battalion side) and SFF, President is pleased to abolish 590 posts in SSB as indicated in Annexure-I and 870 posts in SFA as shown in Annexure-II.

2. So far abolition of posts in SSB is concerned, total number of 103 posts as shown under col. 6 of the Annexure-I are abolished with immediate effect. The posts shown under Col.5 of the Annexure(total 487 posts) which are at present filled up will be abolished automatically on their falling vacant due to promotion, transfer, retirement, death etc. of the incumbent holding the post.
3. As regards abolition of posts in SFF, 35 posts have already been abolished vide order No. A 49011/96/98-DO-I, dated 11.08.97. Therefore, actual 835 posts as indicated under Col. 6 against Sl. No. 1 to 5 in the Annexure-II shall be abolished with immediate effect.
4. This issued with the concurrence of Ministry of Finance (Expenditure) vide UO No. 7(7)/E.Coop/92 dated 22.04.99.

Sd/- Illegible

(MUKUL CHATTERJEE)  
Deputy Secretary to the Govt. of India

Copy to :

1. Director, SSB,
2. IG, SFF,
3. Joint Director (P&C), Coord. Cell.
4. Deputy Secretary (F/S).
5. DO-II(S) through Director (SR).
6. Guard File.

Total sanctioned strength of Area-side .... 5,900 posts  
(Gazetted & Non-Gazetted)

2. Posts proposed for surrender under .... 590 posts  
10% cut in sanctioned strength

DETAILS OF POSTS PROPOSED FOR SURRENDER

Sl. No.	Name of the post.	Name of units of SSB from which sanctioned	No. of posts		
			S	P	V
1.	2.	3.			
1.	DIG(Publicity)	SSB Dte.	1	-	1
2.	Dy. Director(Accnts)	SSB Dte.	1	-	1
3.	AO/Col.	WATS Jammu	1	1	-
4.	SAC/Secy. Comdr.	WATS J&K, Kashipur & Ranidanga	3	3	-
5.	CO/Inspec. of R.	WATS J&K, Kashipur & Ranidanga	3	3	-
6.	S.M.O.	WATS Ranidanga	1	1	1
7.	M.O.	WATS J&K & Kashipur	1	1	2
8.	Accountants	WATS J&K, Kashipur & Ranidanga	3	1	1
9.	Assistant	WATS Jammu	1	-	1
10.	C.D.Os.	2 WATS Jammu, 1 Ranidanga & 1 WATS Kashipur	4	3	-
11.	L.D.Os.	2 WATS Jammu, 1 Ranidanga & 1 WATS Kashipur	4	4	-
12.	Steno Grd-III	2 WATS Jammu, 1 Ranidanga & 1 WATS Kashipur	4	2	2
13.	F.A.	4 WATS Jammu, 1 Ranidanga & 1 WATS Kashipur	5	3	-
14.	Drivers	4 WATS Jammu, 2 Ranidanga & 2 WATS Kashipur	8	6	-
15.	Sweeper/Safaiwala	2 WATS Jammu, 2 Ranidanga & 2 WATS Kashipur	5	3	9

2.	3.	4.	5.	6.
16. AFO(M)	WATS Jammu, Ranidanga & Kashipur	3	3	-
17. SFA(M)	WATS Jammu, Ranidanga & Kashipur	3	3	-
18. DFO(Instruction)	2 WATS Jammu, 1 Ranidanga & 1 Kashipur	4	4	-
19. AFO(Instruction)	4 WATS Jammu, 2 Ranidanga & 2 Kashipur	3	5	3
20. SFA(Instruction)	5 WATS Jammu, 3 Ranidanga & 3 Kashipur	11	11	-
21. Naik Cook	2 WATS Ranidanga	2	2	-
22. Cooks	3 WATS Jammu & 2 Kashipur	5	5	-
23. Naik Servants	2 WATS Jammu, 2 Ranidanga & 1 Kashipur	5	5	-
24. Waterman	2 WATS Jammu, 2 Ranidanga & 2 Kashipur	5	5	-
25. Washerwoman	WATS Jammu, Ranidanga & Kashipur	3	3	-
26. Lab. Tech.	Wats Jammu, Ranidanga, & Kashipur	3	3	-
27. Pharmacist	Wats Jammu, Ranidanga & Kashipur	3	2	1
28. AFO(Armourer)	Wats Ranidanga & Kashipur.	2	2	-
29. MT Cleaners	WATS Ranidanga	1	1	-
30. Storakeeper	WATS Jammu	1	1	-
31. S.M.O.(Homeo)	SSO Dte.	1	1	-
32. M.O.(Homeo)	HP, LF, AP, MA, MB, Shillong, Manipur, J&K and REG 1 in each Div. Hqrs.	9	9	-
		<u>112</u>	<u>104</u>	<u>14</u>

Contd. 3/-

P :- 3 :-

	3.	4.	5.	6.
1.	2.	EP113 10	104	14
33. DFO (Hozao)		43	-	43
34. AFO (Hozao)		89	81	3
35. SFA (Hozao)		47	47	-
36. Peons	6 WATS Ranidanga, 3 Rashipur, 12 each in Div. HQs, UP, HP & NAD	123	125	2
37. Chowkidars	Entire Units of SSB	5	3	-
38. Mali	3 TC Faridabad	43	32	11
39. Group Leaders	43 in A.P. Division	17	17	-
40. SFA (FF)	Entire cadre of Fire Fighting sanctioned for TC Sarahan, Lai long and SSB&W Bhopal	60	56	2
41. FA (FF)		17	11	6
42. FA (FF) Drivers	SSB Dte.	1	-	1
43. S (Black-smith)	SSB Dte.	1	-	1
44. FA (Black-smith)		Total : 590	487	103

RSD/28/5/

Annexure-5

No.4/SSB/A-4/99(11)-6113-61  
Directorate General of Security  
Office of the Director, SSB, East Block-V  
R.K.Puram, New Delhi-110066

Dated :- 29.11.99

**MEMORANDUM**

**Sub :** **Adjustment of surplus personnel under 10% cut imposed by the Central Govt. in respect of Homeopathy cadre.**

1. Since the complete para-Homeopathy Cadre in this Organisation have been surrendered under 10% imposed by Central Govt., therefore there is no future avenues of promotion for SFA (Homoeo) to the higher rank in this Organisation.
2. On seeing darkness of their future prospects, competent authority has decided to allow the willing persons to repatriate their parent Group Centre.
3. In view of the above, it is requested that option from willing SFA (Homoeo) may be obtained for reversion to their parent cadre and may be forwarded to the concerned Group Centre. Matter may be finalised at your end under intimation to the Directorate. Those who would like to continue in the Homeo Cadre will be allowed to continue as such till they are wasted out. List of SFA (Homoeo) showing their parent G.Cs/Units as enclosed for necessary action.
4. This issue with the approval of the Director, SSB.

Enclo : As above

Sd/-

Joint Deputy Director (TA)

To

1. The D.O.s HP/UP/AP/HANB & S/SB/J SK/R&G/M & N/Shillong.
2. All concerned

Memo No. 13352-56

21.12.99

Dated 15<sup>th</sup> December,

Copy to

The Area Organisers, SSB Tezpur/Kokrajhar/N.Lakhimpur/North Kamrup/Tinsukia for information and necessary action please.

Sd/-

Section Officer  
North Assam Division  
Tezpur

Date 21/12/99

No. 3355-56

Copy to

The Sub-Area Organiser, SSB, Tezpur, Mangaldoi for information and necessary action please.

Sd/-

Area Organiser, SSB  
Tezpur.

Annexure-6

No. 4/SSB/A-4/7001(2)  
Government of India  
Ministry of Home Affairs  
Office of the D.G., SSB,  
East Block-V, R.K.Puram  
New Delhi-110066.

Dated the 5.7.01

**M E M O R A N D U M**

**Subject :** Adjustment of Surplus Para-Homoeopathy – Staff in their parent units.

As you are aware, the entire Homoeopathy Cadre has been abolished by the cabinet Secretariat vide their order No. A-11011/17/97-DO-I-448 dated 20.5.1999 under 10% cut with the direction that filled up posts will be abolished automatically on their falling vacant due to promotion, transfer, retirement, death etc. of the incumbents holding the posts.

2. The matter regarding adjustment of the 79 SFAs (homoeo) who have been rendered surplus due to abolition of the Homeopathy cadre has been considered. The SFAs (Homeo) were appointed to the post on transfer basis from amongst the Constables (GD)/FAs etc. who had done Homeopathy Course. It is observed that almost all the incumbents of the post of SFA (Homeo) have on an average 15 to 25 years of service left till the age of superannuation. As such in the larger public interest, it has been decided to transfer them back to their parent units/cadre. In order to implement the decision, D.G. SSB has issued the following instructions :-

(i) On their re-transfer to their parent Cadre, as constables/FAs as the case may be, the SFAs(H) will regain their seniority above their immediate juniors with consequential benefits. They will be held against the vacancies are not available, they may be adjusted against other vacant posts under GFR-77. If their immediate juniors have been already promoted to the higher rank(s) these officials will be put through the required training course(s) so that they are promoted to the relevant rank(s) against available vacancies adjusted under GFR-77.

*Suresh  
Sri Ch. S. S.  
S. J. C. S.*

- ii) The pay drawn by the SFA(s) (Homeo) immediately before their re-transfer to their parent Units/Cadre, shall be protected and adjusted against the future increments. If required by issue of specific orders.
- iii) In view of (ii) above if any one of these 79 SFAs (Homeo) happen to draw salary more than his immediate senior(s), the latter cannot claim parity with him.

3. In case an SFAs(Homeo) desires to opt for voluntary retirement, in the event of his having rendered the qualifying service for petition etc, he should tender 3 months irrevocable notice for voluntary retirement immediately and allowed to proceed on voluntary retirement from the rank of S.F.A.s(Homeo).

4. A list containing names and other relevant particulars of the 79 SFAs (Homeo) is enclosed.

5. The DG, SSB, has desired that follow up action on the above lines should be taken by the concerned Commandants by 31<sup>st</sup> July, 2001 positively. The D.O.s/D.I.Gs will send information to this Hqrs about the action taken, by 15.8.2001.

6. This has the approval of D.G., SSB.

Enclo : As above

Sd/- Illegible

(N.C. Joshi)  
Inspector General (Pers)"

*N.C. Joshi  
Sd/-*

## LIST OF SENIOR FIELD ASSISTANTS (HOMEO)

SL. NO.	NAME OF OFFICIAL S/SHRI	STATE TO WHICH BELONGS	DATE OF BIRTH	DATE OF SUPER-INTENDENCE OR POSITION WITH DATE	PRESENT PLACE OF WORKING WITH DATE	PARENT UNIT TO WHICH BELONGS
1.	2.	3.	4.	5.	6.	7.
A.P. DIVISION						
1.	G.F. ROY	ASSAM	01/01/57	31/10/2017 27/02/97	ITANAGAR	GC HAFLONG
2.	A.C. KALITA	ASSAM	01/09/53	31/08/2013 11/04/94	BOMDILA	GC BONGAIGAON
3.	RAMESH CHAND	HP	15/07/63	31/07/2023	SEPPA	GC DHARAMPUR
4.	VIRENDRA SINGH	UP	12/10/68	31/10/2028	ZIRO	GC CHARRA
5.	RABINDER JOSHI	UP	17/05/68	31/05/2028	PALIN	GC ALMORA
6.	SANJIB SINGH	HP	15/11/64	30/11/2024 26/06/97	ALONG	GC SAPRI
7.	A.K. NIRALA	ASSAM	13/12/53	31/12/2023 11/02/97	YINGKONG	GC BASAR
8.	K.P. POWDEL	ASSAM	02/11/66	31/11/2026	TEZU	GC BASAR
9.	ASHWANI KUMAR	HP	15/10/55	31/10/2015 03/02/97	KHONSA	GC SHAMSHI
10.	V.S. BISHWAS	W.BENGAL	09/01/63	31/01/2023 30/04/98	HAO	GC TRANIDANGA
11.	V.S. RAWAT	UP	16/12/55	31/12/2015 17/05/2K	DIV. HQR	GC SRINAGAR
12.	BINABHATI SHARMA	HP	07/01/54	31/01/2014 15/05/2K	ROING	GC GHITORNI
13.	GEEVAN LAL	HP	14/12/62	31/12/2022 15/05/2K	LONGDING	GC SAPRI
14.	HAST RAM	HP	23/04/68	20/04/2028 15/05/2K	JANG	GC SHAMSHI

1.	2.	3.	4.	5.	6.	7.
15.	KHEM CHAUDH	HP	13/07/70	31/07/2030	CHOWKHAM 25/05/2K	GC DHARMPUR
16.	RANJEET SINGH	HP	25/01/64	31/01/2024	DAPORIJO 15/05/2K	--DC--
17.	NEHANT KUMAR	HP	14/02/68	29/02/2028	PASSIGHAT 27/05/2K	--DO--
N.A. DIVISION						
18.	B.N. BHARALI	ASSAM	01/01/57	31/12/2017	AO N/KAMRUP 11/03/94	GC TEZU
19.	D.K. SARKAR	ASSAM	13/10/49	31/10/2009	KOKRAJHAR 01/09/99	GC BONGAIGAON
20.	G.C. BARMAN	ASSAM	01/02/75	31/01/2015	BONGAIGAON 01/12/96	-DO-
21.	R.K. SARMAH	ASSAM	01/02/56	31/01/2016	N/L/KHIMPUR 01/12/96	-DO-
22.	B.L. BHAGAT	ASSAM	15/05/64	31/05/2024	DO TEZPUR 02/09/97	GC JAMMU
23.	SANESWAR SHARMA	ASSAM	01/14/55	31/10/2015	SAO H/001 02/12/96	GC BONGAIGAON
24.	R.B. SAHA	ASSAM	02/06/58	30/04/2018	SAO TINSUKIA 21/11/96	GC DEBEN- DERNAGAR
25.	B.K. DAS	ASSAM	02/04/69	30/04/2022	SAO DIBRUGARH 02/11/96	GC HAFLONG
26.	G. SARMA	ASSAM	01/09/67	31/02/2017	AO TEZPUR 01/07/99	GC BONGAIGAON
27.	JAGMOHAN SINGH	ASSAM	20/06/73	30/06/2033	CHANGSARI 14/12/96	GC CHAMRA
U.P. DIVISION						
28.	K.S. NEGT	U.P.	19/04/56	30/04/2016	AO UTTARKASHI 21/08/97	GC SRI NAGAR
29.	U.S. CHAUHAN	U.P.	14/12/71	31/12/2031	AO UTTARKASHI 01/12/96	GC CHAMRA

1.	2.	3.	4.	5.	6.	7.
P.D. BHATT	U.P.	20/08/55	31/08/2015	SAO DIDI HAT	GC ALMORA	
MANGAL SINGH	U.P.	15/02/69	28/02/2029	AO PITHORAGARH	GC SRI	
S.N. SHARMA	U.P.	22/10/54	31/10/2014	AO CHAMOLI	FA GWALDAM	
RAJPAL SINGH	U.P.	30/07/70	31/07/2030	AO CHAMOLI	GC	
KAC DIVISION				02/12/26	SRINAGAR	
SAHAB RAM	RAJ.	30/10/66	31/10/2026	AO JAISALMER	GC SRI	
DAULAT RAM	RAJ.	10/07/68	31/07/2028	16/12/96	GANGANGR	
JASPAL SINGH	RAJ.	10/07/69	31/07/2029	AO JAISALMER	-00-	
SAKLA NAWO	UP	05/02/55	28/02/2015	SAO ANUPGARH	-00-	
GHUJIDER SINGH	RAJ.	13/04/63	31/04/2023	SAO JUNAGARH	GC SRINGR	
KRISHNA KUMAR	HARYANA	02/11/56	30/11/2014	10/10/77	GARHWAL	
SUSHASH KUMAR	HP	04/08/70	31/08/2030	SAO JAMNAGAR	GC SRI	
JOGINDER SINGH	RAJ.	15/07/65	31/07/2025	16/07/98	GANGANGR	
KSN DIVISION				SAO SRIGANGANGR	Ind BN	
CUNAMANT SINGH	MANIPUR	01/03/57	31/03/2027	04/06/99	GC D/PUR	
KILOYCON TANGKHUL	MANIPUR	01/03/72	31/03/2032	SAO RADHANPUR	GC SAPRI	
HALSANGLIEH BMAR	MANIPUR	01/03/59	31/03/2029	01/11/96	GC SRI	
				SAO NAKHATRANA	GANGANGR	
MAN DIVISION				01/04/91		
				MAN DIVISION		
				24/10/89	GC	
					IMPHAL	
				12/04/91	-00-	
				14/02/91	-00-	

1.	2.	3.	4.	5.	6.	7.
45	ANIL KUNAR	HP	07/01/70	31/01/2030	MR DIVISION 07/07/98	GC DELHI
46	ABHIRAM DAS	WB	12/10/52	31/10/2012	MR DIVISION 26/06/99	GC FALAKATA
47	P. S. BISWAL	HP	06/07/60	01/07/2029	MR DIVISION 26/05/2K	GC ALMORA
48	SHI PRAKASH	HP	27/03/68	31/03/2028	MR DIVISION 15/05/2K	GC SAPRI
SHILLONG DIVISION						
49	SH. RAMA	HP	07/05/65	01/10/2005	AO MEGHALAYA 27/05/2K	GC ALMORA
50	X. HAUDDER SINGH	HP	30/07/69	01/08/2026	AO MEGHALAYA 12/11/96	GC SHAMSHI
51	SH. ASIMAR DODIAR	ASSAM	03/07/56	01/03/2016	AO MEGHALAYA 13/04/96	GC DEBEN- DERHAGAR
52	SHRI LAL	HP	15/01/55	31/01/2015	DIV. HQ. SHG 09/03/2K	GC GHITORNI
53	SH. ROY	ASSAM	01/02/52	31/07/2014	AO TRA 20/01/98	GC BONGAIGAON
54	SHANTANU CH. ROY	ASSAM	25/12/68	31/12/2028	AO TRA 14/11/98	GC TRIPURA /HAFLONG
55	RAJENDRA SINGH	UP	10/04/69	30/04/2029	AO AGARTALA 05/07/99	GC ALMORA
56	SHRI SHRI PRASAD	UP	11/07/68	31/07/2028	AO TRA 22/04/2K	GC CHAMMA
57	SHRI SHRI JOSHI	UP	12/12/67	21/12/2027	AO KPR 26/03/2K	GC ALMORA
58	RAJESH KUMAR	JAMMU	20/04/71	30/04/2031	AO KPR 16/11/96	GC JAMMU
59	SUROTH KRI. PAUL	ASSAM	31/03/69	31/03/2029	AO KPR 17/04/98	GC TRIPURA
60	S. S. RANA	UP	15/03/59	30/09/2029	AO KASHIPUR 15/05/2K	GC CHAMMA

1.	2.	3.	4.	5.	6.	7.
NBS DIVISION						
64	A. ROY CHOUHURY	WB	10/01/66	31/01/2026	JALPAIGURI 02/12/96	GC RANIDANGA
65	SHAMBHU SHANKAR	WB	06/10/63	31/10/2023	DIY, HQ, NBS 02/12/96	-DO-
66	KARBONG LEPCHA	WB	11/04/65	30/04/2025	GANGTOK 30/11/96	GC SIKKIM
67	BITAL CHAND DAS	WB	06/10/56	31/10/2014	SAO NAMCHI 17/08/98	GC MANIPUR
68	SHYAMAL CHAKRABORTY	WB	02/01/55	31/12/2025	NATHABHANGA 13/12/96	GC SIKKIM
69	T.K. ROY	WB	14/04/64	30/04/2024	KALIMPONG 02/12/96	GC RANIDANGA
70	R.S. RAWAT	UP	21/10/55	31/10/2026	SAO DARJEELING 15/07/99	GC UP DIV.
71	DIL BAHADUR TAHANG	WB	07/04/65	30/04/2024	SAO DINHATA 14/06/99	GC MANIPUR
J&K DIVISION						
72	SAHSAR CHAND	HP	19/07/59		AO JAMMU 02/01/94	GC SHAMSHI
73	TARSEM SINGH	J&K	06/04/62		AO JAMMU 11/04/2K	GC JAMMU
74	NARENDER SINGH	J&K	19/04/68		AO JAMMU 22/06/98	GC SUNDERBANI
75	MOHINDER SINGH	HP	11/05/55		AO LEH 12/06/2K	GC SAPRI
U.P. DIVISION						
76	RAJESH PARKASH	UP	27/02/65	31/08/2025	SAO KEYLONG 12/05/2K	GC CHAMMA
77	RAHUL	HP	01/03/65	31/03/2025	DIY, HQ, SHIMLA 01/05/2K	GC SHAMSHI

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1.	2.	3.	4.	5.	6.	7.
75	JEET PAL SINGH	HP	13/05/64	31/05/2024	CHAMBA 13/07/98	GC SRI- GANGANGR
76	BHUVNESHWAR SINGH	HP	05/10/52	31/10/2012	DALHOUSIE 09/05/2K	GC SAPRI
77	RAM LAL-1	HP	01/04/67	31/03/2027	SAD. KAZA 14/08/2K	GC SHAMSHI
78	SURESH CH. SHARMA	HP	20/01/54	31/01/2014	REKONG PEO 12/05/2K	GC DELHI
	SSB/DTE					
79	TRILOK CHAND	HARYANA	01/04/56	31/03/2026	SSB/DTE. 06/99	GC SRI- GANGANGR

The concerned units are requested to verify particulars of above S.F.I.As(H) from the Service Book of the individuals available with them before their repatriation to Group Centres/P.A. Gwalior.

Annexure-7

No. NGE/E-26/2001/143  
 Government of India,  
 Ministry of Home Affairs,  
 Office of the Divisional Organiser,  
 SSB, A.P. Division, Itanagar

Dated : Itanagar the 12<sup>th</sup> July/2001

DRAFT

In pursuance to Director general sSB, New-Delhi Memo No. 4/SSB/A-4/2001 (2)-1982-2032 dated 5<sup>th</sup> July/2001, the following SFA(Homeo), who were appointed to the post on transfer basis from amongst the Constable (GD)/FAs etc., have been transferred back to their parent units/cadres as shown against each with immediate effect, not later than 31<sup>st</sup> July, 2001 in view of rendered surplus due to abolition of the Hoemopathy Cadre.

Sl. No.	Name & Designation	Present place of posting	Unit to where transferred	Remark
1	S.K.Roy, SFA (H)	Divl.Hq A.P. Itanagar	G.C. Haflong	
2	A.C.Kalita -do-	SAO office Bomdila	G.C.Bongaigaon	
3	Ramesh Chand -do-	SAO Office Seppa	G.C. Dharampur	
4	Virendra Singh -do-	SAO office Zero	G.C. Chamma	
5	Rabindar Joshi	SAO Office Palin	G.C. Almora	
6	Sanjiv Singh -do	SAO Office Along	G.C. Sapri	
7	A.K. Nirala -do-	SAO Office Yingkiong	G.C. Basar	
8	K.P. Powdel -do-	AO Office Tezu	G.C. Basar	
9	Ashwani Kumar -do-	SAO Ofice Khonsa	G.C. Shamshi	
10	S.Biswas -do-	SAO Ofice Miao	G.C. Ranidanga	
11	V.S.Rawat -do-	Divl.Hq. AP,Itanagar	G.C.Srinagar	
12	Dinanath Sarma -do-	SAO, Roing	G.C. Ghitorni	
13	Jeevan Lal -do-	SAO office Longding	G.C. Sapri	
14	Mast Ram -do-	SAO office Jang	G.C.Shamshi	
15	Khom Chand -do-	SAO office Chowkham	G.C. Dharmapur	
16	Ranjeet Singh -do-	SAO office Daporijo	G.C.Dharmapur	
17	Hemant Kumar -do-	SAO Office Passighat	G.C.Dharmapur	

Sd/- Illegible  
 AREA ORGANISER  
 DIVL. HQ. SSB, ITANAGAR

Acting for  
 S. S. A.  
 12/7/01

Distribution

1. The Inspector General (pers), SSB, HQ, New Delhi for kind formation.
2. The Director of accounts, Cab. Sett., New Delhi-110066.
3. The Comdts., G.C.S, SSB, Haflong/Bongaigaon, Dharampur, Chamma, Almora.
4. The Area organisers, SSB, Bomdila/Ziro/Along/Tezu/Khonsa for information and necessary action.
5. The Medical Officer (Homeo), Divl., Hq. Itanagar for information and N/A.
6. The Accounts Officer, Divl. Hq, Itanagar -do-.
7. Personnel concerned, 8, PA to AO(s) & Personal file.

*Attis file  
S. S. A. P. A. P. A.*

( See Rule 42 )

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :::: GUWAHATI.

Shimpur 8

ORDER SHEET

APPLICATION NO. 274 OF 2001

APPLICANT (S): Rolakessaan Samra Golkes

RESPONDENT (s) Ch. O. I. 9003

A. Roy &c. adv.  
ADVOCATE FOR APPLICANT(s) M. Chanda, Mrs. N. D. Goswami, G. N. Chakrabarty

ADVOCATE FOR RESPONDENT(s) C. A. F.

Notes of the Registry	dated	Order of the Tribunal
	25.7.01	<p>Heard Mr. A. Roy, learned counsel for the applicant.</p> <p>The application is admitted, call for the records.</p> <p>Issue notice on the respondents to show cause as to why the interim order, as prayed for, shall not be granted, returnable by two weeks.</p> <p>Meanwhile the status quo will be maintained till the returnable date.</p> <p>List on 20.8.2001 for order.</p>

Certified to be true Copy  
Wm. J. H. 1868

Sd/VICE CHAIRMAN  
Sd/MEMBER (ADM)

60  
62  
B. C. Pathak  
( B. C. Pathak )  
Addl. Central Govt. Standing Counsel  
Central Administrative Tribunal  
Guwahati Bench : Guwahati

Divisional Organiser  
SSB A.P. Division  
Itanagar

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH : GUWAHATI

O.A NO. 282 OF 2001

Shri Abhiram Das and others ..... Applicants.

vs.

Union of India and others ..... Respondents

IN THE MATTER OF -

Written Statements submitted by the respondents

The respondents beg to submit the written statement  
as follows :-

1. That with regard to para - 1, the  
respondent beg to state that the entire Homoeopathy  
cadre has been surrendered by the Government under  
10% cut vide Cab. Sectt. Order No.  
A-11-11/17/97/DO-I-448 dated 20.05.99 (copy placed  
at R-I). As the incumbents of the post of  
SFA(Homoeo) were appointed from the combatised GD  
cadre/FAs, the Director General, SSB has taken

-- (2) --

decision to utilised the surplus SFAs (Homoeo) by re-transfer to SSB Battalions/Units giving them all financial benefits as mentioned in the memo. dtd. 05.07.2001. In the interest of the Government ( copy placed as R - II ).

2. That with regard to para - 2 and 3,4.1 and 4.2 the respondents beg to offer no comments.

3. That with regard to the paras 4.3 to 4.7 the respondents beg to state that the petitioners were Constables/Field Assistants and have undergone homoeopathy course for a duration of one month, organised by SSB and were appointed as Senior Field Assistant (Homoeo) on transfer basis. The entire Homoeopathic cadre in SSB was surrendered by the competent authority in view of 10% cut imposed by the Government. The Central Government abolished all the posts of Homoeopathy Cadre in SSB belonging to various posts. In order to utilise the services of these Senior Field Assistants (Homoeo) in SSB and

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Digitized by  
SSB

--(3)--

to protect their service interests by not declaring them as surplus, the competent authority has decided their re-merger in SSB Group Centres from where they were taken initially for appointment to the post of Senior Field Assistants(Homoeo) on transfer basis. The petitioners were basically trained Constables/LNKs prior to their appointment as Senior Field Assistants. The decision for re-merger of SFAs (Homoeo) has been taken in larger public interest to utilise their services in SSB Group Centres. The petitioners were allowed to maintain their original seniority in the Group Centres above their immediate juniors and their pay and allowances have also been protected. After the re-transfer the petitioners will have same promotional avenues in the GD cadre as were available to them before joining the post of Senior Field Assistants (Homoeo).

*Chand*  
Divisional Organiser  
SSB A.P. Division  
Itanagar

--( 4 )--

4. That with regard to Para - 4.8 the respondents beg to state that in view of the position stated in Para-4 above, the allegation of illegal arbitrary and malafide are denied. As there are no equivalent posts available on civil side to accommodate the surplus 79 Senior Field Assistants (Homoeo). It was decided to re-transfer them to the post of Constable(GD)/Field Assistant which they were holding immediately before transfer to the post of Senior Field Assistant (Homoeo) in the interest of Government as well in the interest of the individual.

5. That with regard to para - 4.9 the respondents beg to state that since Homoeopathy Cadre has been abolished under the 10% cut it was decided that the services of the incumbents be utilised in the SSB GCs as it would not have been in the interest of the individual to declare them surplus. However, it will not be possible for the

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Divisional Organiser  
SSB A.P. Division  
Itanagar

--(5)--

department to keep them idle without any productive work and pay them the salary. The decision taken for their re-transfer in the larger public interest and also in the interest of the individuals. In light of the above submission it is prayed that the writ petition be dismissed.

As per Cabinet Secretariat Order No.A-11011/1797-DO-I-448 dated 20.05.1999, it is not only the Para-Homoeo Cadre but the post of other Cadres have also been surrendered under 10% cut.

6. That with regard to Para - 5, the respondents beg to state that in view of position stated in the foregoing paras the OA is not maintainable, hence liable to be dismissed.

7. That with regard to Para - 6 & 7 the respondents beg to offer no comments.

--(6)--

8. That with regard to Para - 8, the respondents beg to state that in the light of the above submission it is prayed that the writ petition be dismissed.

9. That with regard to Para-9, the respondents beg to state that the implementation of Order dated 5.7.01, has already been held in abeyance till further orders.

VERIFICATION

I, Shri M.L Chaudhuri, presently working as Divisional Organiser, SSB being duly authorised and competent to sign this verification, do hereby solemnly affirm and state that the statements made in Para 1,2,4,6 & 7 are true to my knowledge and belief, those made in Para 3,5 & 8 beign matter of records are true to my information derived therefrom and the rest are my humble submission before this Hon'ble Tribunal. I have not suppressed any material facts.

And I sign this verification on this 26th day of September, 2001 at Itanagar.

  
 DECLARANT  
 Divisional Organiser  
 SSB A.P. Division  
 Itanagar

CONFIDENTIAL (R-11)

No. 38/SSB/A-4/98(1)-2670-2702  
 Directorate General of Security  
 Office of the Director, SSB,  
 Block-5, (East), R.K. Puram,  
 New Delhi-110066.

Dated the May, 1999

16 pp.

## MEMORANDUM

Subject: 10% CUT IN THE STAFF STRENGTH OF SSB.

Please refer to SSB Directorate memorandum No. 38/SSB/A-4/98(1)-875-91, dated 4th March, 1999 on above subject.

2. A copy of Cabinet Sectt. order No. A.11011/17/97-DO-I-448 dated 20th May, 1999 containing approval of the Govt. to the abolition of 590 posts in SSB as indicated in Annexure-I is sent herewith for information and further action.
3. 103 posts as shown under Col. 6 of the Annexure-I are abolished with immediate effect and remaining 487 posts shown under Col. 5 of the Annexure-I, which are at present filled up will be abolished automatically on their falling vacant due to promotion, transfer, retirement, death etc. of the incumbents holding the post.
4. Please take action accordingly.

Encl: As above.

SD/DO/RS

(S.S. BORA)

JOINT DEPUTY DIRECTOR(EA)

To,

1. DOS : HP/UP/AP/NBS/SB/NA/Shillong/R&G/J&K/M&N
2. DISG : TC Haflong/Sarahan/FA Gwladam/TG Saloniabari Jammu/Kumarsain.
3. The Comdt. : TC Faridabad.
4. Comdts WATS Jammu/Ranikhet/Kashipur./CGO & w Bhopal
5. The Asstt. Comdt., CGO Bhopal/Sarsawa/Salonibari
6. The Assistant Director(Coord), CGO New Delhi.

No. 38/SSB/A-4/98(1)-

Dated the May, 1999

Copy alongwith a copy of Cab. Sectt. order No. A-11011/17/97-DO-I-448 dated 20.5.99 is forwarded to:-

1. The DIG(TG), SSB Dte., New Delhi.
2. The Comdt(R), SSB Dte., New Delhi.
3. The Comdt(HB), SSB Dte., New Delhi.
4. The Accounts Officer, SSB Dte., New Delhi.
5. The SOs A/P/A-Z branches, SSB Dte., New Delhi.
6. S/Shri D.R. Saini, Asstt., US Yadav, UDC, U-4 Branch, SSB Dte.
7. Guard File.

JOINT DEPUTY DIRECTOR(EA)

67  
189

No. A. 11011/17/97-DO-I-448

GOVERNMENT OF INDIA  
CABINET SECRETARIAT  
BENGALURU USE ANNEXE

SHARJAHAN ROAD

NEW DELHI, THE 20 MAY 1999

ORDER

In terms of Government directive for 10% cut in the sanctioned strength of posts of SSB (Excluding battalion side) and SFF, President is pleased to abolish 590 posts in SSB as indicated in Annexure-I and 870 posts in SFF as shown in Annexure-II.

2. So far abolition of posts in SSB is concerned, total number of 103 posts as shown under Col. 6 of the Annexure-I are abolished with immediate effect. The posts shown under Col. 5 of the Annexure (total 407 posts) which are at present filled up will be abolished automatically on their falling vacant due to promotion, transfer, retirement, death etc. of the incumbent holding the post.

3. As regards abolition of posts in SFF, 35 posts have already been abolished vide order No. A. 11011/36/94-DO-I, dated 11.06.97. Therefore, actual 835 posts as indicated under Col. 6 against S. No. 1 to 5 in the Annexure-II shall be abolished with immediate effect.

4. This issues with the concurrence of Ministry of Finance (Expenditure) vide UO No. 7(7)/E.Govt/92, dated 22.04.99.

SD/m

(Bikul Chatterjee)  
Deputy Secretary to the Govt. of India

Copy to :-

1. Director, SSB.  
2. IG, SFF.  
3. Joint Director (ISAC), Guard. Coll.  
4. Deputy Secretary (P/S).  
5. DO-II (3) through Director (SN).  
6. Guard file.

180/23/5/

CTC  
MHR  
28/6

1. Total sanctioned strength of Area-side .... 5,900 posts  
(Gazetted & Non-Gazetted)

2. Posts proposed for surrender under 10% cut in sanctioned strength .... 590 posts

DETAILS OF POSTS PROPOSED FOR SURRENDER

Sl No	Name of the post.	Name of units of SSB from which sanctioned	No. of posts		
			S	P	V
1.	2.	3.	4.	5.	6.
1.	DIG (Publicity)	SSB Dte.	1	-	1
2.	Dy. Director (Accts)	SSB Dte.	1	-	1
3.	AO/Comptt.	WATS Jammu	1	-	1
4.	S/L/Coy. Comdr.	WATS J&K, Kashipur & Ranidanga	1	1	-
5.	CO/ Inspector	WATS J&K, Kashipur & Ranidanga	3	3	-
6.	S.M.O.	WATS Ranidanga	3	3	-
7.	M.O.	WATS J&K & Kashipur	1	1	-
8.	Accountants	WATS J&K, Kashipur & Ranidanga	2	1	1
9.	Assistant	WATS Jammu	3	1	2
10.	C.D.Cs.	2 WATS Jammu, 1 Ranidanga & 1 WATS Kashipur	1	-	1
11.	L.D.Cs.	2 WATS Jammu, 1 Ranidanga & 1 WATS Kashipur	4	3	1
12.	Steno Grd-III	2 WATS Jammu, 1 Ranidanga & 1 WATS Kashipur	4	4	-
13.	F.A. (lady)	1 WATS Kashipur	4	2	2
14.	Drivers	4 WATS Jammu, 1 Ranidanga & 1 WATS Kashipur	5	6	-
15.	Sweeper/Safaiwala	4 WATS Jammu, 2 Ranidanga & 2 WATS Kashipur	8	6	-
		2 WATS Jammu, 2 Ranidanga & 2 WATS Kashipur	6	6	-
		3 WATS Jammu, 2 Ranidanga & 3 WATS Kashipur	43	39	9

2.	3.	4.	5.	6.
6. AFC(M) (WM)	WATS Jammu, Ranidanga & Kashipur	48	39	9
7. SPA(M) (WM)	WATS Jammu, Ranidanga & Kashipur	3	3	-
8. DFO(Instruction) (WI)	2 WATS Jammu, 1 Ranidanga & 1 Kashipur	3	3	-
9. AFC(Instruction) (WI)	4 WATS Jammu, 2 Ranidanga & 2 Kashipur	4	4	-
10. SPA(Instruction) (WI)	5 WATS Jammu, 3 Ranidanga & 3 Kashipur	3	3	3
11. Maik Cook	2 WATS Ranidanga	11	11	-
12. Cooks	3 WATS Jammu & 2 Kashipur	2	2	-
13. Maid Servants	2 WATS Jammu, 2 Ranidanga & 1 Kashipur	3	3	-
14. Waterman	2 WATS Jammu, 2 Ranidanga & 2 Kashipur	3	3	-
15. Washerman	1 WATS Jammu, Ranidanga & Kashipur	6	6	-
16. Lab. Tech.	Wats Jammu, Ranidanga, & Kashipur	3	3	-
17. Pharmacist	Wats Jammu, Ranidanga & Kashipur	3	3	-
18. AFC(Armourer)	Wats Jammu, Ranidanga & Kashipur	3	2	1
19. MT Cleaners	Wats Ranidanga & Kashipur	2	2	-
20. Storekeeper	WATS Ranidanga	1	1	-
21. S.M.O.(Homeo)	WATS Jammu	1	1	-
22. M.C.(Homeo)	SSB Dte.	1	1	-
	HP, CP, AP, NA, MB, Shillong, Manipur, J&K and REG 1 in each Div. Bigrs.	9	9	-
		118	104	14

CTC  
MVR  
NSA/2

	1.	2.	3.	4.	5.	6.
33.	OFD(Homeo)			2118	104	14
34.	RFD(Homeo)			10	-	15
35.	SFA(Homeo)			40	-	45
36.	Peons			69	31	3
37.	Encycliders			67	47	-
38.	Mali			126	126	2
39.	Group Leaders			3	3	1
40.	SFA(PF)			42	32	11
41.	SM(PF)			17	17	-
42.	SM(PF) <del>Peons</del>			50	50	2
43.	SM(H) (Locksmith)			17	11	6
44.	SM(Clacksmith)			1	-	1
				1	1	1
				Total :	590	487
						103

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ANNEXURE

R-11

No. 4/SSB/A-4/2001 (2) 198

GOVERNMENT OF INDIA

MINISTRY OF HOME AFFAIRS

OFFICE OF THE D.G., SSB

EAST BLOCK, R.K. PURAM

NEW DELHI - 110066.

DATED THE,

5-7-2001

Memorandum

Subject:.. Adjustment of Surplus Para-Homoeopathy Staff in their parent units.

AS you are aware, the entire Homoeopathy Cadre has been abolished by the Cabinet Secretariat vide their order No. A-11011/17/99-DO-I-442 dated 20/05/1999 under 10% cut with the direction that filled up posts will be abolished automatically on their falling vacant due to promotion, transfer, retirement, death etc. of the incumbents holding the posts.

2. The matter regarding adjustment of the 79 SFAs(Homeo) who have been rendered surplus due to abolition of the Homoeopathy cadre has been considered. The SFAs(Homeo) were appointed to the post on transfer basis from amongst the Constables(GD)/FAs etc. who had done Homoeopathy Course. It is observed that almost all the incumbents of the post of SFA(Homeo) have on an average 15 to 25 years of service left till the age of superannuation. As such, in the larger public interest, it has been decided to transfer them back to their parent units/Cadre. In order to implement the decision, D.G., SSB has issued the following instructions:-

- i) On their re-transfer to their parent Cadre, as Constables/FAs as the case may be, the SFAs(H) will retain their seniority above their immediate juniors with consequential benefits. They will be held against the vacancies of Constables/FAs. If vacancies are not available, they may be adjusted against other vacant posts under GFR-77. If their immediate juniors have been already promoted to the higher rank(s) these officials will be put through the required training course(s) so that they are promoted to the relevant rank(s) against available vacancies adjusted under GFR-77.
- ii) The pay drawn by the SFAs(Homeo) immediately before their re-transfer to their parent Units/Cadre, shall be projected and adjusted against the future increments. If a uniform increase of specific is due...

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iii). In view of (ii) above if any one of these 79 SFAs(Homeo) happen to draw salary more than his immediate senior(s), the latter cannot claim parity with him.

3. In case an S.F.As(Homeo) desires to opt for voluntary retirement, in the event of his having rendered the qualifying service for pension etc, he should tender 3 months irrevocable notice for voluntary retirement immediately and allowed to proceed on voluntary retirement from the rank of S.F.As(Homeo).

4. A list containing names and other relevant particulars of the 79 SFAs(Homeo) is enclosed.

5. The DG,SSB, has desired that follow up action on the above lines should be taken by the concerned Commandants by 31st July,2001, positively. The D.Os/D.Is.G will send information to this Hqrs. about the action taken, by 15.08.2001.

6. This has the approval of D.G., SSB.

Enclosure, above.

( H.C. Joshi )  
Inspector (Medicals)

To

1. The D.Gs : HP/UP/AP/SB/MEAS/JSK/R&G/M&N/NA and Shillong Division.
2. The D.I.Gs : TC Saraman/Haflong/ Kumarsain/ Jemau/Selonibari/FA Gwaledam.
3. Commandants : Gharampur/Shamshi/Sapru/Delhi/Almora /Srinagar/Chamaya/Tezu/Dasai/Dirang/ Raiganj/Krishnanagar/Darasat/Rani-danga/Falakata/Sikkim/Jammu/Sunder-bani/Lekh/Jairakher/Damnagar/Chuj/ Sriganganagar/Kohima/Imphal/Mokokchung/Bengaligaon/Debong/Baragarh/Aizawl/Lumding/Tripura/haflong.
4. D.G.(EB), SSB Directorate, New Delhi;
5. Joint Director(Medical),SSB Dte. for necessary action in r/o Sh.Trilok Chand,SFA(Homeo),SSB Dte.New Delhi.

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## LIST OF SENIOR FIELD ASSISTANT(S) (HOMEO)

NO.	NAME OF OFFICIAL S/SHRT	STATE TO WHICH BELONGS	DATE OF BIRTH	DATE OF SUPER- ANNUATION	PRESENT PLACE OF POSTING WITH DATE	PARENT UNIT TO WHICH BELONGS
1.	2.	3.	4.	5.	6.	7.

## A.P. DIVISION

1.	S.N. ROY	ASSAM	01/11/57	31/10/2017	ITANAGAR 27/02/97	GC HAFLONG
2.	A.C. KALITA	ASSAM	01/09/53	31/08/2013	BOHDILA 11/04/94	GC BONGAIGAON
3.	RAMESH CHAND	HP	16/07/63	31/07/2023	SEPPA 10/01/97	GC DHARANPUR
4.	VIRENDRA SINGH	UP	12/10/63	31/10/2026	ZIRO 16/12/96	GC CHAMMA
5.	RABIINDER JOSHI	UP	17/05/62	31/05/2028	PALIT 18/05/98	GC ALMORA
6.	SANJIB SINGH	HP	19/11/64	30/11/2024	ALONG 26/06/77	GC SAPRI
7.	A.K. NIRALA	ASSAM	17/12/63	31/12/2023	YINGKONG 11/02/77	GC BASAR
8.	K.P. POWDEL	ASSAM	07/11/66	31/11/2026	TEEU 01/03/2K	GC BASAR
9.	ASHWANI KUHAR	HP	13/10/55	31/10/2015	KHONSA 03/02/97	GC SHAMSHI
10.	S. BISWAS	WBENGAL	08/01/62	31/01/2023	HTAO 30/04/2K	GC RANIDANGA
11.	V.S. RAHAT	UP	18/12/55	31/12/2015	DIV. HQR 17/05/2K	GC SRINAGAR
12.	BINANATH SHARMA	HP	07/01/54	31/01/2014	ROING 15/05/2K	GC GHITORNI
13.	JEEVAN LAL	HP	14/12/57	31/12/2022	LONGDING 15/05/2K	GC SAPRI
14.	RASTI RAII	HP	23/04/62	30/04/2029	JAIN 15/03/2K	GC SHAMSHI

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2.	3.	4.	5.	6.	7.
15.	KHEM CHAND	HP	13/07/70	31/07/2030	CHOWKHAN 25/05/2K
16.	RAJEEV SINGH	HP	25/01/64	31/01/2024	DAPURIJO 15/05/2K
17.	HEMANT KUMAR	HP	14/02/68	29/02/2028	PASSIGHAT 27/05/2K
B.6. DIVISION					
18.	B.M. BHARALI	ASSAM	01/01/57	31/12/2017	AO N/KAJRUP 11/03/94
19.	P.K. SARKAR	ASSAM	13/10/49	31/10/2009	KOKRAJHAR 01/03/99
20.	G.C. BARMAN	ASSAM	01/02/55	31/01/2015	BONGAIGAON 01/12/26
21.	R.K. SARMAH	ASSAM	01/03/55	31/01/2016	N/LAKHIMPUR 01/12/26
22.	B.L. BHAGAT	ASSAM	15/05/64	31/05/2024	AO TEZPUR 02/09/97
23.	BANESWAR SHARMA	ASSAM	01/11/56	31/10/2016	SAO H/101 02/12/96
24.	R.B. SAHA	ASSAM	02/04/58	30/04/2018	SAO TINSUKIA 21/11/96
25.	B.K. DAS	ASSAM	02/04/68	30/04/2028	SAO DIBRUGARH 02/11/96
26.	G. SARMA	ASSAM	01/09/57	31/07/2017	AO TEZPUR 01/01/99
27.	JAGMOHAN SINGH	ASSAM	20/06/73	30/06/2033	CHANGSARI 14/12/96
U.P. DIVISION					
28.	K.S. NEGI	U.P.	19/04/56	30/04/2016	AO UTTARKASHI 21/08/97
29.	U.S. CHAUHAN	U.P.	14/12/71	31/12/2031	AO UTTARKASHI 01/12/96

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2.	3.	4.	5.	6.	7.
30. P.D. BHATT	U.P.	20/09/55	31/08/2015	SAO DIDI HAT 06/98	GC ALMORA
31. MANGAL SINGH	U.P.	15/02/69	28/02/2029	AO PITHORAGARH 05/97	GC SRI NAGAR
32. S.N. SHARMA	U.P.	22/10/54	31/10/2014	AO CHAMOLI 10/07/99	FA GWALDAM
33. RAJPAL SINGH	U.P.	30/07/70	31/07/2030	AO CHAMOLI 02/12/96	GC SRINAGAR
B&G DIVISION					
34. SAHAB RAH	RAJ.	30/10/66	31/10/2026	AO JAISALMER 16/12/096	GC SRI GANGANGR
35. PAULAT RAH	RAJ.	10/07/68	31/07/2028	AO JAISALMER 01/06/98	-DO-
36. JASPAL SINGH	RAJ.	10/07/67	31/07/2029	SAO AHUPGARH 12/06/93	-DO-
37. SAKLA HARIO	UP	05/02/55	28/02/2015	SAO JUHAGARH 10/10/97	GC SRINGR GARHWAL
38. CHHINDER SINGH	RAJ.	13/04/63	31/04/2023	SAO JAHNAGAR 16/07/98	GC SRI GANGANGR
39. KRISHNA KUMAR	HARYANA	02/11/54	30/11/2014	SAO SRIGANGANGR IInd BN 04/06/59	GC D/PUR
40. SUBHASH KUHAR	HP	04/08/70	31/08/2030	SAO RAUHANPUR 20/12/96	GC SAPRI
41. TOHINDER SINGH	RAJ.	15/07/65	31/07/2025	SAO NAKHAI RANA 01/11/96	GC SRI GANGANGR
H&N DIVISION					
42. L.GUNJAMANI SINGH	HANIPUR	01/03/67	31/03/2027	H&N DIVISION 24/10/89	GC IMPHAL
43. K.JOYSON TANGKHUL	HANIPUR	01/03/72	31/03/2032	H&N DIVISION 21/01/91	-DO-
44. LAJESTANILALIEN PHAR	HANIPUR	01/03/69	31/03/2029	H&N DIVISION 14/02/91	-DO-

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1.	2.	3.	4.	5.	6.	7.
45	ANIL KUMAR	HP	07/01/70	31/01/2030	MEN DIVISION 07/07/98	GC DELHI
46	ABHIRAM DAS	WB	12/10/52	31/10/2012	MEN DIVISION 26/06/99	GC FALAKATA
47	K.S. BISHT	HP	04/07/69	31/07/2029	MEN DIVISION 28/05/2K	GC ALMORA
48	OM PRAKASH	HP	27/03/68	31/03/2028	MEN DIVISION 15/05/2K	GC SAPRI
SHILLONG DIVISION						
49	A.S. KAWAI	HP	07/07/65	01/10/2005	AO MEGHALAYA 27/05/2K	GC ALMORA
50	HARIODER SINGH	HP	30/07/68	01/08/2026	AO MEGHALAYA 12/11/96	GC SHAMSHI
51	SHANESHWAR BORUAH	ASSAM	03/07/55	01/03/2016	AO MEGHALAYA 13/04/98	GC DEBEN- DERNAGAR
52	Neelam	HP	15/01/55	31/01/2015	01V.HU. SIIA 09/03/2K	GC GHITORNI
53	G.K. TUY	ASSAM	01/08/53	31/07/2014	AO TRA 20/07/98	GC BONGAIGAON
54	SANIRAH CH. ROY	ASSAM	25/12/64	31/12/2028	AO TRA 11/11/98	GC TRIPURA /HAFLONG
55	RAJENDRA SINGH	UP	10/04/69	30/04/2029	AO AGARTALA 05/07/99	GC ALMORA
56	DINESH PRASAD	UP	11/07/68	31/07/2028	AO TRA 22/04/2K	GC CHAMMA
57	HARISH JOSHI	UP	12/12/67	21/12/2027	AO KPR 26/03/2K	GC JAMMU
58	RAJESH KUMAR	JAMMU	20/04/71	30/04/2031	AO KPR 16/11/96	GC TRIPURA
59	SUDHIL K.R. PAUL	ASSAM	31/03/69	31/03/2029	AO KPR 17/04/98	GC CHAMMA
	RAJU		15/03/67	30/03/2029	AO KASHIUR 15/05/2K	

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3. 4. 5. 6. 7.

## NBS &amp; DIVISION

61.	✓ A. ROY CHUNDHURY Sef-1r	WB	10/01/66	31/01/2026	JALPAIGURI 02/12/96	GC RANIDANG
62.	✓ SHAMBHU SHANKAR Sef-1r	WB	05/10/63	31/10/2023	DIV. HQ. NBS 02/12/96	-DO-
63.	KARBONG LEPCHA	WS	11/04/65	30/04/2025	GANGTOK 30/11/96	GC SIKKIM
64.	NIMAI CHAND DAS	WB	06/10/54	31/10/2014	SAO NAMCHI 17/08/98	GC MANIPUR
65.	SHYAMAL CHAKRABORTY	WB	02/01/65	31/12/2025	MATHABHANGA 13/12/96	GC SIKKIM
66.	T.K. ROY	WB	14/04/64	30/04/2024	KALIMPONG 02/12/96	GC RANIDANG
67.	R.S. RAWAT	UP	21/10/66	31/10/2026	SAO DARJEELING 15/07/99	GC UP DIV. 10
68.	DIL BAHADUR TAHANG	WB	07/04/61	30/04/2024	SAO DINHATA 14/06/99	GC MANIPUR
J&K DIVISION						
69.	SANSAR CHAND	HP	10/07/59		AO JAMMU 02/01/94	GC SHAMSH
70.	TARSEM SINGH	J&K	01/04/69		AO JAMMU 11/04/2K	GC JAMMU
71.	NARENDER SINGH	J&K	19/04/68		AO JAMMU 22/06/98	GC SUNDERBANI
72.	MOHINDER SINGH	HP	11/05/55		AO LEH 12/06/2K	GC SAPRI
H.P. DIVISION						
73.	RAJESH PARKASH	UP	27/02/65	31/08/2026	SAO KEYLONG 12/05/2K	GC CHAMHA
74.	RAM LAL-II	HP	01/03/65	31/03/2025	DIV. HQ. SHIMLA 01/05/2K	GC SHAMSH

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75	JEET PAL SINGH	JP	13/05/64	31/05/2024	CHAMBA	7.	GC SRI- GANGANGR
76	BHUVNESHWAR SINGH	HP	05/10/52	31/10/2012	UHLHUSIE	GC SAPRI	
77	RAH LAI-1	HP	01/04/67	31/03/2027	SAD KAZA	GC SHAMSHI	
78	SURESH CH. SHARMA	HP	20/01/54	31/01/2014	REKONG PEO	GC DELHI	
	SSB DTE.				12/05/2K		
	TRILOK CHAND		HARYANA	01/04/66	31/03/2026	SSB DTE. 06/99	GC SRI- GANGANGR

Note:-

The concerned units are requested to verify particulars of above S.F. As(H) from the Service Book of the individuals available with them before their repatriation to Group Centres/F.A. Gkalan.

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